

## LOK SABHA

List of Questions for ORAL ANSWERS  
Tuesday, March 11, 2025/Phalguna 20, 1946 (Saka)

(Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation;  
Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj;  
Rural Development; Social Justice and Empowerment; Steel; Textiles )

Total Number of Questions - 20

### University for Cooperative Sector

\*161. Shri Balabhadra Majhi:  
Shri Anurag Singh Thakur:

Will the Minister of COOPERATION

be pleased to state:

(a) the manner in which the proposed university on Cooperatives would contribute to the growth and professionalisation of the cooperative sector in the country, especially in terms of modernizing training systems and creating experts in various fields of cooperatives;

(b) the steps that are being taken to promote women's participation and leadership in cooperatives particularly Chhattisgarh;

(c) the measures being taken to ensure that the cooperative sector remains competitive in the digital age, including the use of technology to enhance transparency, efficiency and member services; and

(d) the procedure for designing university's curriculum to ensure practical training and research in cooperative management, incorporating the latest best practices and innovations in the field?

### Rural Job Seekers under MGNREGS

\*162. Shri K Radhakrishnan:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether the Government has taken any measures to expand Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to provide employment for the increasing number of rural job seekers especially in light of economic distress and migration from cities; and

(b) if so, the details thereof?

### PM-Kisan Samman Nidhi Scheme

\*163. Shri Tharaniventhan M S:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details and features of the PM-Kisan Samman Nidhi scheme along with the total number of beneficiaries under the scheme in the Tamil Nadu State;

(b) the total amount disbursed to farmers under the PM-Kisan Samman Nidhi scheme and the number of instalments paid to date;

(c) the criteria being followed for identifying and registering farmers under the PM-KISAN scheme;

(d) the steps taken to raise awareness about the PM-KISAN scheme among farmers, especially in rural and remote areas of Tamil Nadu, and the challenges faced in reaching out to the target beneficiaries; and

(e) whether any additional measures are being taken to include more farmers or improve the coverage and implementation of the PM-KISAN scheme in Tamil Nadu, if so, the details thereof?

### **Tourism and Tribal Development under PMGSY**

†\*164. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether the Government has taken any steps for tourism and tribal development in Akole Taluka of Shirdi Parliamentary Constituency of Maharashtra by providing better connectivity to the villages connecting the local roads with the main highway of the said region which is a tribal dominated area having adequate tourism potential;

(b) if so, the details thereof along with the steps taken to include the rural roads of Akole and other talukas of Shirdi Parliamentary Constituency under the Pradhan Mantri Gram Sadak Yojana (PMGSY);

(c) whether the Government has received representations from the public representatives in this regard; and

(d) if so, the details thereof along with the progress made so far in this regard?

### **Beneficiaries under IGNDPS**

\*165. Dr. Kalyan Vaijinathrao Kale:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details and total number of Central Government beneficiaries under the Indira Gandhi National Disability Pension Scheme (IGNDPS) since 2019, year/State-wise;

(b) whether the Government proposes to increase the sum received under IGNDPS, if so, the details thereof and if not, the reasons therefor;

(c) the number of beneficiaries under IGNDPS that have been removed since 2019 along with the reasons therefor, year/State-wise;

(d) the details of the total number of IGNDPS beneficiaries removed due to the cancellation or freezing of bank accounts as a result of non-linking with Aadhaar since 2020, State-wise; and

(e) the details of cancellations or suspensions of disability pensions since the Government of India's order requiring the mandatory upload of disability certificates on the UDID Portal, month/State-wise?

### **Implementation of Soil Health Card Scheme**

†\*166. Dr. Rajesh Mishra:  
Shri Praveen Patel:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the manner in which the Soil Health Card (SHC) Scheme has improved soil fertility and agricultural productivity over the last decade;

(b) the manner in which the programme has impacted the pattern of fertilizer usage by farmers and reduced the dependence of farmers on chemical fertilizers;

(c) the various new measures or reforms being incorporated in the scheme for the next phase of the said SHC scheme;

(d) the steps taken by the Government to ensure that farmers understand the recommendations given in the SHC and use them effectively;

(e) the details and number of such SHC cards issued in Lok Sabha Constituency of Sidhi in Madhya Pradesh and Phulpur in Uttar Pradesh along with Rajasthan including Bhilwara during the last three years; and

(f) the details of reforms undertaken in agricultural productivity year and District-wise?

### **Divyangjan Friendly Infrastructure**

†\*167. Shri Ashok Kumar Rawat:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether divyangjan friendly toilets are available in all the Government buildings of the States in the country, if so, the details thereof; and

(b) whether the Government proposes to build divyangjan friendly Government buildings at district level and if so, the steps taken in this regard?

### **Decarbonization of Steel Sector**

\*168. Shri P C Mohan:

Will the Minister of STEEL

be pleased to state:

(a) whether the current roadmap and initiatives, such as the "Greening the Steel Sector in India" report and the Taxonomy for Green Steel are adequate to meet the 2070 net-zero target, if so, the details thereof;

(b) whether any interim carbon emission has been established to reduce targets for the steel sector to track progress towards the net-zero goal, if so, the details thereof including for plants in Karnataka and Bengaluru;

(c) the details of specific mechanisms in place to monitor and evaluate the effectiveness of decarbonization pilot projects, such as the use of green hydrogen in steel production; and

(d) whether the Ministry is collaborating with international stakeholders to adopt and implement advanced decarbonization technologies in the Indian steel industry, if so, the details thereof?

### **World Economic Forum**

\*169. Prof. Sougata Ray:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details of proposals and projects received from the recent World Economic Forum held at Davos in the country, State-wise;

(b) the details of employment through such investments, State and project-wise;

(c) whether the Government has relaxed any rules to attract such investments and if so, the details thereof; and

(d) whether some State Governments have not attracted investments, if so, the details thereof?

### **Caste Discrimination in Educational Institutions**

\*170. Dr. D Ravi Kumar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the total number of cases of caste discrimination reported in Central Universities and Institutions of National Importance (INIs) and at workplaces during Financial years 2023, 2024 and 2025, State, year and UT-wise; and

(b) the details of funds allocated by the Government during Financial Year-25 to undertake initiatives to prevent caste discrimination at workplaces?

### **Contribution of RGSA**

\*171. Shri Arun Bharti:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) the details of contribution of the Rashtriya Gram Swaraj Abhiyan (RGSA) in strengthening Panchayati Raj Institutions (PRIs) in rural areas in the country during the last year particularly in Bihar;

(b) the details of initiatives under RGSA that have supported the capacity building of elected representatives and functionaries of Panchayats in 2024;

(c) the ways in which RGSA enhanced the governance and delivery of public services at the grassroot level in rural areas during the last year;

(d) the impact of the implementation of RGSA led in improving infrastructure and service delivery in rural areas during the last year; and

(e) the details of progress made by the Government under RGSA in fostering the participation of women and marginalized communities in rural governance during the last year?

### **Gram Panchayats**

†\*172. Shri Arun Govil:

Shri Lumba Ram Chaudhary:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) whether many Panchayats are lagging behind in infrastructural development works despite Gram Panchayats being the backbone of rural development in the country, if so, the details thereof district-wise particularly in Meerut district;

(b) whether the development work is being hampered due to administrative reasons and lack of financial resources in many Gram Panchayats in the country particularly Meerut district in Uttar Pradesh and Jalore-Sirohi in Rajasthan and if so, the steps being taken by the Government to overcome/address these problems;

(c) whether the expected development is not taking place in rural areas due to lack of financial resources, administrative inefficiency, delay in effective implementation of schemes and slow effort to empower panchayats digitally and financially;

(d) the steps taken by the Government to make the village panchayats more digital and transparent in the country particularly in Meerut district in Uttar Pradesh and in Rajasthan, district-wise;

(e) whether the Government proposes to make e-Governance mandatory and if so, the details thereof; and

(f) the details and the number of Gram Panchayats in Rajasthan including Jalore-Sirohi which do not have their own building, computers, meeting rooms and electricity?

#### **PMGSY in Maharashtra**

†\*173. Shri Bhumare Sandipanrao Asaram:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details of specific schemes and any new or pending projects for further improvement of rural road connectivity in Chhatrapati Sambhajnagar in Maharashtra under Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) the details of additional initiatives that have been taken by the Government to strengthen rural infrastructure in Maharashtra, to support sustained economic growth and improve the quality of life for rural population;

(c) the timeline set for completion of pending schemes under the PMGSY in Chhatrapati Sambhajnagar, Maharashtra; and

(d) the details of funds allocated so far in this regard?

#### **Financial Assistance for Rural Infrastructure Development**

†\*174. Dr. Rajeev Bharadwaj:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details and number of projects which received financial assistance from National Bank for Agriculture and Rural Development (NABARD) for rural infrastructure development in the year 2023-24 in Himachal Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY); and

(b) the details of funds allocated to Himachal Pradesh for the said projects, district-wise?

#### **Sugar Mill in Narsinghpur**

†\*175. Shri Darshan Singh Choudhary:

Will the Minister of COOPERATION

be pleased to state:

(a) whether the Government proposes to establish a cooperative sugar mill in Narsinghpur district; and

(b) if so, the details thereof including the proposed schemes for it?

### **Promotion of Vocal for Local Startups**

†\*176. Shri Bharat Singh Kushwah:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details of the efforts made by the Government to promote Vocal for Local;

(b) the details of the startups launched in urban and rural areas in the country and the criteria for the selection of trainees in the said startups, State and UT-wise particularly in Madhya Pradesh;

(c) the details of the candidates trained and engaged in economic activities in the year 2022-23 and 2023-24 under the startup schemes being run in Gwalior district; and

(d) whether the Government proposes to increase the number of training centres at rural level in the country and if so, the details thereof?

### **Sugar Mills under Textiles**

†\*177. Shri Ramashankar Rajbhar:

Will the Minister of TEXTILES

be pleased to state:

(a) whether some sugar mills are covered under the administrative control of the Ministry of Textiles, if so, the present status of said mills;

(b) whether the Gauri Bazar Sugar Mill of Kanpur Sugar Works Limited, under the Ministry has been sold to any other institution or person, if so, the details thereof along with the name of buyer and terms/conditions thereof;

(c) whether the mill workers and farmers have not been paid their dues, despite the sale and if so, the details and reasons therefor; and

(d) the steps taken by the Government to pay the outstanding amount to farmers and labourers and the time by which the said payment is likely to be made?

### **Agricultural Export Performance**

\*178. Smt. Supriya Sule:

Prof. Varsha Eknath Gaikwad:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of India's agricultural export performance in the last five years highlighting the role of Maharashtra in this regard;

(b) the details of percentage of India's total agricultural exports contributed by Maharashtra and the extent to which this percentage evolved during the last decade;

(c) whether the Government has taken any steps to promote the export of agricultural products from the country particularly Maharashtra for high demand crops and if so, the details thereof;

(d) whether the Government is planning to provide schemes or incentives to farmers particularly Maharashtra's farmers to encourage export-oriented farming and if so, the details thereof;

(e) the details of current infrastructure such as cold storage and logistics support available in Maharashtra to support agricultural exports; and

(f) whether the Government proposes to set up new export processing zones or agri-export clusters in the country particularly Maharashtra to facilitate agricultural exports and if so, the details thereof?

### **Schemes for Farmers in Madhya Pradesh**

†\*179. Smt. Bharti Pardhi:

Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of various schemes for providing financial assistance subsidies and other facilities to farmers in the country, State-wise particularly the Balaghat Parliamentary Constituency in Madhya Pradesh;

(b) whether the said schemes ensure an assistance of about Rs. 50,000 per year for each farmer, if so, the details thereof;

(c) whether the Government proposes to implement Minimum Support Price (MSP) for agricultural produce as a legal right, if so, the details thereof;

(d) the steps taken/being taken by the Government to specifically provide guaranteed MSP to farmers as assured by the Government; and

(e) the steps taken by the Government to strengthen the legal framework for MSP?

### **Data on RKVY-RAFTAAR**

\*180. Shri Ravindra Dattaram Waikar:

Shri Naresh Ganpat Mhaske:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the detailed data on the funds sanctioned and disbursed under the Rashtriya Krishi Vikas Yojana (RKVY) - Remunerative Approaches for Agriculture and Allied sector Rejuvenation (RAFTAAR) during the last three years;

(b) the detailed data on the number of beneficiaries under the RKVY-RAFTAAR during the same period;

(c) the steps taken by the Government to mitigate risks of farmers with a focus on additional income generation activities under the scheme;

(d) whether any training initiatives were carried out under the scheme; and

(e) if so, the details thereof and if not, the reasons therefor?

New Delhi  
Wednesday, March 5, 2025/  
Phalguna 14, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

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## Remarks

## LOK SABHA

List of Questions for WRITTEN ANSWERS  
Tuesday, March 11, 2025/Phalguna 20, 1946 (Saka)

(Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation; Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj; Rural Development; Social Justice and Empowerment; Steel; Textiles )

Total Number of Questions - 230

### Collateral Free Loan Startup Scheme

1841. Shri Pradeep Purohit:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the Government has introduced collateral free loan startup schemes under various fields for new entrepreneurs, if so, the specific eligibility criteria for these schemes;

(b) the details of the beneficiaries of these startup loan schemes in Jharsuguda and Bargarh districts of Odisha;

(c) whether the total amount of loan provided by the Government under the startup schemes in Odisha and the said districts during the last five years can be shared; and

(d) whether the Government has any proposal to expand the scope of collateral free loan schemes for startups in Odisha, especially in less developed districts like Jharsuguda and Bargarh and if so, the details thereof?

### PM E-DRIVE and FAME Scheme

1842. Shri P V Midhun Reddy:  
Dr. C M Ramesh:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) whether the Government has approved in September 2024 a new scheme called PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE), if so, the salient features of the Scheme;

(b) whether the PM E-DRIVE Scheme includes any specific provision for electric buses in Andhra Pradesh, if so, the details thereof;

(c) the number of electric buses allocated to Andhra Pradesh under this scheme and the timeline for its deployment;

(d) the plans for establishing fast-charging stations in Andhra Pradesh, especially in underserved areas;

(e) the difference between PM E-DRIVE and The Faster Adoption and Manufacturing of Electric Vehicles (FAME) Scheme;

(f) whether under the PM E-DRIVE demand aggregation is not done in any city from the State of Andhra Pradesh which provide e-buses; and

(g) if so, whether the Government would consider the same?

### **Construction of Roads in Kilometer under PMGSY**

†1843. Shri Arun Kumar Sagar:  
Shri Chhatrapal Singh Gangwar:  
Shri Rajesh Ranjan:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details of length of roads in kilometer constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country since its launch as on date, State and year-wise including Bihar;

(b) the amount of funds sanctioned, granted and spent by the Government on the said construction and improvement of roads so far, State and year-wise including Bihar and rural areas of Bareilly;

(c) whether the Government is aware that the quality of roads being constructed under Pradhan Mantri Gram Sadak Yojana in all districts of Bihar is very poor including Purnia district;

(d) whether the Government has allocated funds for improving roads under PMGSY in rural areas of Bareilly; and

(e) whether some of the States are unable to fully utilize the funds under the said scheme State/UT and year-wise and if so, the details thereof and if not, the reasons therefor?

### **Grant for Construction of Pits for Irrigation**

1844. Shri Amrinder Singh Raja Warring:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government proposes to provide subsidy to farmers for construction of pits for irrigation under Drip Sprinkler System;

(b) if so, the details thereof along with the number of farmers who have been paid the subsidized amount for pits construction during the last two years especially in Punjab; and

(c) whether any proportional share of the funds has been determined regarding the works sanctioned under the said scheme for Union and State Governments and if so, the details thereof and the allocation from the beginning of scheme for Punjab, year-wise?

### **Incentivizing Manufacturers of EVs**

1845. Dr. Amar Singh:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) whether the Government concurs that by incentivizing manufacturers of electric vehicles (EVs), components, and charging/swapping infrastructure and many players are likely to be drawn into the market with the prospects of long-term viability and significant future growth potential for EVs in the country;

(b) if so, the details thereof;

(c) the steps taken/proposed to be taken by the Government in this regard; and

(d) if not, the reasons therefor?

### **PMAY-G in Tamil Nadu**

1846. Shri Robert Bruce C:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the number of houses proposed to be built and completed in the State of Tamil Nadu under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G);

(b) the total amount of funds allocated, disbursed and utilised, under PMAY-G for Tirunelveli District from 2019, district-wise; and

(c) the total number of beneficiaries for PMAY-G for the district of tirunelveli from 2019, district-wise?

### **Beneficiaries under PMAY-G**

†1847. Shri Ummeda Ram Beniwal:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether it is true that as per the new service conditions a family with a member earning more than fifteen thousand rupees per month and a farmer having upto two and a half acres of irrigated land and upto five acres of non-irrigated land, will be eligible to get the benefit of Pradhan Mantri Awas Yojana-Gramin (PMAY-G), if so, the details thereof;

(b) whether the condition of upto two and a half acres of irrigated land and upto five acres of non-irrigated land is not appropriate for the people of western Rajasthan, dependent on agriculture; and

(c) whether the Government proposes to amend this condition of irrigated and non-irrigated land to provide the benefit of housing under Pradhan Mantri Awas Yojana to those needy people who are being excluded due to this condition, if so, the details thereof?

### **Free Coaching Scheme for SC and OBC Students**

1848. Shri Vishnu Datt Sharma:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether the Government is running two schemes namely "Free Coaching Scheme for SC and OBC Students", and "Pre-Matric Scholarship for OBC Students" in the country;

(b) if so, whether the Government has implemented this scheme in the Madhya Pradesh especially in the District of Katni, Panna and town of Khajuraho of Khajuraho Lok Sabha Constituency;

(c) if so, the details thereof and the measures taken over the course of schemes to make these more effective and accessible to all needy students; and

(d) if not, the reasons therefor?

### **Data on Agri-based Enterprises and Startups**

1849. Shri Shashank Mani:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has data on the number of agri-based enterprises established in Uttar Pradesh, particularly in Deoria, and the extent of funding support and training provided for these enterprises;

(b) if so, the details thereof; and

(c) whether there is data on the adoption rates of agri-tech and innovative practices among farmers in various districts of Uttar Pradesh, as well as on the number of women-led agri-enterprises and startups supported by Government schemes and if so, the details thereof?

### **Budget Estimates for Crop Insurance Scheme**

1850. Shri Adhikari Deepak Dev:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether Budget Estimates for crop Insurance Scheme is reduced in the 2025-26 Budget;

(b) if so, the reasons therefor; and

(c) the details of last three years Budget Estimate & Revised Estimates for Crop Insurance Scheme?

### **Specific Learning Disabilities in Adults**

1851. Shri E Tukaram:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether any committee has been formed for studying the Specific Learning Disabilities (SLDs) in Adults, if so, the details of the Committee;

(b) the measures taken to ensure individuals with SLDs, who were adults when the Rights of Persons with Disabilities Act, 2016, was enacted, are issued disability certificates, given the lack of a diagnostic test for evaluating SLDs in adults;

(c) whether the Ministry has decided to allocate fund for research for developing diagnostic test for SLDs in Adults, if so, the details thereof;

(d) whether the Ministry has decided to appoint NIMHANS to develop a diagnostic test for SLDs in adults, if so, the details thereof; and

(e) the number of individuals employed by the Union Government under Section 34 (1) (d) of the Rights of Persons with Disabilities Act, 2016 (covering autism, intellectual disability, specific learning disability and mental illness) year-wise, department-wise and disability-wise for this section?

### **Status of Pan-India Emergency Alert System**

1852. Ms Iqra Choudhary:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the pan-India Emergency alert system is functioning after tests were conducted during October, 2023;

(b) whether the National Disaster Management Authority has ever used the system in the previous years to alert the public of such emergencies at a National or State level;

(c) if so, the details thereof;

(d) whether any emergency alert was sent during the Delhi earthquakes in February 2025, cautioning the public, if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government has used any other specific alert systems to ensure public awareness during emergencies, if so, the details thereof?

### **Socio-Economic Upliftment of Marginalised Communities**

1853. Smt. Pratima Mondal:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the reasons why the Union Budget 2025 has not achieved to address the needs of dalits, tribals, backward classes, Muslims, other religious minorities, women, the poor, labourers, and farmers, with the marginal increase in allocations being insufficient to tackle their economic challenges; and

(b) the concrete measures taken by Ministry to ensure the empowerment and socio-economic upliftment of these communities, particularly through targeted schemes and inclusive development initiatives?

### **Implementation of PMMSY**

1854. Shri Dushyant Singh:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the extent to which Pradhan Mantri Matsya Sampada Yojana (PMMSY) being implemented in Rajasthan, and what progress has been made so far, particularly in terms of improving local fisheries infrastructure and livelihoods;

(b) the details of specific areas of the fisheries sector, such as infrastructure, technology, and market access, are being prioritized under PMMSY;

(c) the extent to which these initiatives are being tailored to the unique needs of rural regions like Jhalawar-Baran and other parts of Rajasthan; and

(d) the extent to which the initiatives under the PMMSY specifically designed to meet the challenges faced by Rajasthan, including addressing issues like transportation, cold storage, and market linkages?

### **R&D Projects**

1855. Shri Bidyut Baran Mahato:  
Shri Dineshbhai Makwana:  
Shri Arun Govil:  
Shri Naba Charan Majhi:

Will the Minister of STEEL

be pleased to state:

(a) the details of the priority areas of Meerut and Hapur for research and development in the steel sector;

(b) whether there are any collaborations with academic institutions or private companies for R&D projects, if so, the details thereof;

(c) whether there are any specific R&D projects aimed at reducing the carbon footprint of the steel industry; and

(d) if so, the details thereof?

### **Soil Fertility Mapping**

1856. Dr. Amol Ramsing Kolhe:  
 Prof. Varsha Eknath Gaikwad:  
 Smt. Supriya Sule:  
 Shri Nilesh Dnyandev Lanke:  
 Shri Amar Sharadrao Kale:  
 Shri Bhaskar Murlidhar Bhagare:  
 Shri Mohite Patil Dhairyasheel Rajsinh:  
 Shri Sanjay Dina Patil:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has undertaken any initiatives for Soil Fertility Mapping, if so, the details of the schemes and programs launched for mapping soil fertility in the country;

(b) the number of districts covered under soil fertility mapping so far in the State of Maharashtra;

(c) the manner in which this initiative is expected to benefit farmers in improving agricultural productivity;

(d) whether the Government has integrated geospatial technology, remote sensing, and AI-based tools in Soil Fertility Mapping, if so, the details of the technological interventions used in soil health assessment;

(e) whether the soil fertility data is made available to farmers in an accessible format and if so, the details thereof along with the challenges faced in implementing Soil Fertility Mapping in remote and hilly areas;

(f) whether soil degradation and nutrient deficiencies have been identified through mapping, and if so, the key findings;

(g) the impact of Soil Fertility Mapping on reducing excessive chemical fertilizer use; and

(h) the future plans for expanding soil fertility mapping across all agricultural zones in the country?

### **New Scheme for Textile Industry**

†1857. Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of TEXTILES

be pleased to state:

(a) the details of the new schemes and policies formulated by the Government to promote the textile industry;

(b) the current status of the Pradhan Mantri Mega Integrated Textile Region and apparel (PM

MITRA) scheme along with the extent of employment generated thereunder;

(c) the State-wise details thereof particularly in Maharashtra;

(d) whether the Government is considering to bring any new scheme for the protection and benefit of artisans and handloom workers; and

(e) if so, the details thereof and if not, the reasons therefor?

### **Comprehensive Programme for Vegetables and Fruits**

1858. Shri Suresh Kumar Shetkar:  
Shri Chamala Kiran Kumar Reddy:  
Shri Eatala Rajender:  
Smt. D K Aruna:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government is aware that our people are increasingly becoming aware of their nutritional needs and it is a sign of healthier society and rising income levels;

(b) whether the consumption of vegetables, fruits and shree-anna is increasing significantly and also a comprehensive programme to promote production, efficient supplies, processing, and remunerative prices for farmers will be launched in partnership with States and appropriate institutional mechanisms for implementation and participation of farmer producer organizations and cooperatives will be set up in the States and also working out a Comprehensive Programme for Vegetables & Fruits; and

(c) if so, the details thereof and progress made along with funds sanctioned and spent, district/State-wise including Telangana, Andhra Pradesh, Madhya Pradesh, Rajasthan and Kerala?

### **PACS for Petrol/Diesel Outlets and LPG Distributorships**

†1859. Shri Pradeep Kumar Singh:  
Dr. Nishikant Dubey:  
Shri Praveen Patel:  
Shri Alok Sharma:  
Shri Ravindra Shukla *Alias* Ravi Kishan:  
Smt. Aparajita Sarangi:  
Shri Naba Charan Majhi:  
Shri Gajendra Singh Patel:

Will the Minister of COOPERATION

be pleased to state:

(a) the measures being taken to expedite the application process for Petrol/Diesel Outlets and LPG Distribution Agencies of Primary Agriculture Cooperative Credit Societies (PACS);

(b) whether there is any relaxation in eligibility criteria to encourage participation of PACS in rural and economically weaker areas;

(c) the steps being taken to ensure PACS have access to necessary infrastructure including land and storage facilities to set up and operate fuel stations; and

(d) the benefits to farmers and rural communities by allowing PACS to operate Petrol/Diesel Outlets and LPG Distribution Agencies?

### **Refund of Investors' Money in Cooperative Societies including Sahara Group**

1860. Dr. Anand Kumar:  
Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:  
Shri Arvind Ganpat Sawant:

Will the Minister of COOPERATION

be pleased to state:

(a) the number of Account holders of Sahara India in the country and the total amount deposited in these accounts;

(b) whether lakhs of investors have lost their hard-earned money due to large scale investments made in various groups of co-operative societies including Sahara Group;

(c) the details of the total estimated loss suffered so far by the investors in such investments particularly in Sahara Group;

(d) whether the Government has taken any steps or proposes any action plan for refund of the said investment to the victims, if so, the details thereof and the time limit for refund of the entire amount;

(e) the quantum of money and the number of investors who have been got refund of their deposited money; and

(f) whether any portal has been created for refunding the said investment of the poor depositors and if so, the details thereof;

(g) the reasons for consumers not being able to log-in to the portal and the steps taken by the Government to improve the said portal and to ensure refund of the people's money?

### **Adarsh Credit Co-operative Society**

†1861. Shri Damodar Agrawal:

Will the Minister of COOPERATION

be pleased to state:

(a) whether the Government has any information about the number of investors whose money is stuck in Adarsh Credit Co-operative Society and if so, the details thereof;

(b) the action taken so far by the liquidator appointed for the assessment and payment in this regard;

(c) whether any time-bound programme has been formulated for the sale of the assets of the said society to make payment to the investors at the earliest;

(d) if so, the details thereof; and

(e) if not, the plan of the Government to make payment to the investors and the time by which the said payment is likely to be made?

### **Privatization of NIRDPR**

1862. Shri Asaduddin Owaisi:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether the Government is considering the privatization of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad;

(b) if so, the details thereof including its rationale and current status;

(c) whether the Government has assessed the impact of such privatization on NIRDPR's role in rural development, research, and capacity building;

(d) the number of employees and pensioners currently associated with NIRDPR and the measures being considered for their welfare in case of privatization; and

(e) whether consultations have been held with stakeholders, including employees, researchers and rural development experts, before taking a decision and if so, the details thereof?

### **Constitution of Local Self-Government Institutions**

1863. Shri Mohmad Haneefa:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) the details of the delimitation exercise of constituencies of Panchayati Raj Institutions (PRIs) being carried out in the Union Territory of Ladakh along with the timeline of its completion;

(b) whether any complaints regarding delimitation of constituencies of local self-Government institutions in the UT of Ladakh have been received by the Union Government;

(c) if so, the details thereof along with the details of action proposed/taken by the Government in this regard; and

(d) whether the Government has set any timeline by which elections to the Panchayati Raj Institutions will be held and if so, the details thereof?

### **Impact of Tariffs imposed by US on Export**

1864. Shri K Sudhakaran:

Ms Sayani Ghosh:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details of share of total exports that are directed to the United States, sector-wise;

(b) whether the Government has assessed/estimated impact of the reciprocal tariffs imposed by the Government of the United States of America on Indian exports during the month of February 2025, particularly on sectors such as chemicals, metal products, jewellery, automobiles, pharmaceuticals and agriculture/food products;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Government is of the view that the reciprocal tariffs imposed by the USA will reduce India's overall export volume and revenue in the above mentioned sectors and if so, the details thereof and if not, the reasons therefor;

(e) the details of steps taken to compensate the loss of revenue;

(f) whether the Government has informed any objection on the issue and if so, the details thereof;

(g) the details of measures being considered by the Government to mitigate the adverse effects on Indian industries, including negotiations for a trade deal; and

(h) whether the Government is working on diversifying India's export markets to reduce dependence on the US and if so, the details thereof?

### **App-based Attendance System**

1865. Shri Shafi Parambil:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether the Government is aware of the protest of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) beneficiaries against the faulty and complicated app-based attendance system and if so, the details thereof;

(b) whether the Government has initiated any steps to correct the quality and implementation issues related to the app-based attendance system;

(c) if so, the steps taken to correct the faulty attendance system; and

(d) if not, the reasons therefor?

### **Disease among Cattle**

1866. Shri Azad Kirti Jha:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether any Standard Operating Procedure (SOP) has been adopted to be followed in the event of an outbreak of any disease among domesticated animals to curb the spread, if so, the details thereof;

(b) whether any efforts has been taken to increase disease surveillance among cattle, if so, the details thereof; and

(c) the measures taken by the Government to enhance treatment and diagnostic infrastructure, along with capacity building initiatives for animal health professionals, to comprehensively address animal pandemics during the last three years?

### **National Handloom Development Programme**

1867. Shri B K Parthasarathi:

Shri Daggumalla Prasada Rao:

Will the Minister of TEXTILES

be pleased to state:

(a) the total number of handloom clusters identified and supported from the State of Andhra Pradesh under the National Handloom Development Programme till date, district-wise;

(b) the funds sanctioned/released to the identified handlooms under the National Handloom Development Programme in the State of Andhra Pradesh till date;

(c) the total number of proposals received and accepted under the Need based Special Infrastructure Projects of the said scheme from the State of Andhra Pradesh;

(d) whether the Government has received any proposals from the State of Andhra Pradesh under Small Cluster Development Programme (SCDP) under the said scheme; and

(e) if so, the details thereof including the proposals accepted and funds released for the same?

### **Allocation of Funds to Karnataka under PMGSY**

1868. Shri Yaduveer Wadiyar:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the total funds allocated under Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise particularly in the State of Karnataka;

(b) the status of road connectivity projects in rural areas of Mysuru district, such as Hunsur, Periyapatna and Chamundeshwari talukas under PMGSY;

(c) the steps being taken to ensure the maintenance of rural roads in Kodagu's hilly terrain; and

(d) whether the Government has any plan to improve last-mile connectivity to remote villages in Kodagu under PMGSY?

### **Reconstruction and Repair of Roads under PMGSY**

†1869. Shri Sanjay Haribhau Jadhav:

Smt. Bharti Pardhi:

Shri Narayan Tatu Rane:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country during the last five financial years, State-wise;

(b) the details of budget provision made for reconstruction and repair of roads under the above scheme in Parbhani Parliamentary Constituency of Maharashtra during the said financial years;

(c) the number of roads upgraded under the PMGSY-III in the said constituency during the said period;

(d) the funds allocated and released by the Government for the said purpose in the said constituency, State-wise including Madhya Pradesh;

(e) the number of roads likely to be completed in the said constituency by 2025-26, State-wise and the target set in this regard; and

(f) the number of roads constructed in Maharashtra till the year 2024?

### **Institute of Rural Management Anand**

1870. Shri Chavan Ravindra Vasant:

Shri Dhairyasheel Sambhajirao Mane:

Shri Sudheer Gupta:

Will the Minister of COOPERATION

be pleased to state:

(a) whether the Government proposes to establish Institute of Rural Management Anand (IRMA) as a specialized National Cooperative University, the first of its kind in the country;

(b) if so, the details thereof along with the aims and objectives thereto;

(c) the salient features of establishment of the said university;

(d) whether the Government proposes to open more such cooperative universities in the other

parts of the country and if so, the details thereof, State/UT-wise; and

(e) the other steps taken by the Government to impart and promote cooperative education, training and research and development for strengthening the cooperative movement in the country?

### **Impact of US Tariffs**

1871. Shri Anto Antony:

Will the Minister of STEEL

be pleased to state:

(a) the steps taken to protect Indian steel and aluminium producers from the impact of US tariffs;

(b) the manner in which the Government addressing concerns about increased dumping of steel from other countries in India; and

(c) the policy measures are being considered to safeguard small and medium steel manufacturers?

### **Mobile Theft in NCR**

1872. Shri Matheswaran V S:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the details of mobile snatching occurred in Delhi from 2019 to till date and number of mobile phones recovered; and

(b) the steps taken by Delhi Police to control mobile theft in the NCR region?

### **Database of Cooperative Societies**

†1873. Dr. Sambit Patra:

Will the Minister of COOPERATION

be pleased to state:

(a) whether the Government proposes to make a scheme to create an integrated database of cooperative sector societies;

(b) if so, the details thereof;

(c) the details of the types of societies included in this database;

(d) the time by which the database will be ready for use by various stakeholders;

(e) whether any assessment of the money likely to be incurred has been made; and

(f) if so, the details thereof?

### **Smuggling along India-Bangladesh Border**

1874. Shri Khalilur Rahaman:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the Government is aware that there is rampant smuggling along the entire India - Bangladesh Border;

(b) whether the Government has estimated the value of smuggling that takes place, if so, the details thereof during the last ten years, year-wise;

(c) the steps being taken to control the same since the responsibility of guarding the borders lies with the Union Government; and

(d) whether adequate arrangements have been made to install proper flood lighting along the border?

### **Promotion of Industries**

1875. Shri Prabhakar Reddy Vemireddy:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the steps taken by the State Governments to promote industrial development;

(b) the details of steps taken by the Government to supplement efforts of Government of Andhra Pradesh to set up industries in the State since 2024 and details of additional steps proposed to be taken in this regard;

(c) whether any schemes being implemented by Department for Promotion of Industry and Internal Trade (DPIIT) to develop industrial sector in States;

(d) if so, the details of schemes/programmes being implemented by DPIIT in Andhra Pradesh; and

(e) the details of funds sanctioned, released and utilized under various schemes by DPIIT in Andhra Pradesh during the last five years and the current year, year-wise?

### **Indian Sign Language**

1876. Shri G M Harish Balayogi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the details regarding the percentage of the Indian population that are deaf and dumb and use Indian sign language;

(b) whether the Government has any plans/initiatives to make Indian sign language as an official language, if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has undertaken any initiatives to include Indian sign language in the educational curriculum of the country;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether the Government has any plans/initiatives to include Indian sign language as an optional subject in the education curriculum of the country, if so, the details thereof and if not, the reasons therefor;

(f) the details regarding the steps taken by the Government to include Indian sign language as a mode of instruction for various professional and skill development courses; and

(g) the details regarding the steps undertaken by the Government to promote the usage of Indian sign language in different forms of media?

### **Cow Shelter**

†1877. Shri Satpal Brahamchari:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the details of the steps taken by the Government during the last five years to address the growing problems in respect of stray cattle in urban and rural areas of Haryana State during the last five years;

(b) whether the adequate funds are being provided in this regard;

(c) if so, the details thereof along with the implementation of cow protection and welfare promotion schemes in this regard, district-wise;

(d) whether the Government has evaluated the effectiveness of cow shelters and other cow protection initiatives in managing stray cattle; and

(e) the reasons for failure in implementation of a comprehensive national policy for cow protection and stray cattle management along with the details thereof?

### **Abolition of Seditious Laws**

1878. Shri Tejasvi Surya:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the offence of sedition has been abolished under the new criminal laws;

(b) if so, the related details thereof; and

(c) the provisions of the Bharatiya Nyay Sanhita related to offences that threaten the unity and integrity of the country?

### **Drug Abuse**

†1879. Shri Radheshyam Rathiya:

Shri Vijay Baghel:

Shri Pradeep Purohit:

Shri Yogender Chandolia:

Shri P P Chaudhary:

Shri Gajendra Singh Patel:

Shri Manoj Tiwari:

Shri Balabhadra Majhi:

Shri Naba Charan Majhi:

Shri Anurag Sharma:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the various programmes and schemes likely to be launched under the Memorandum of Understanding (MoU) to enhance geriatric healthcare and combat drug abuse;

(b) the manner in which the Government proposes to integrate Ayurveda, Yoga & Naturopathy, Unani, Siddha, Homoeopathy and Ayush based interventions with existing healthcare and de-addiction programmes at the State and district levels;

(c) whether additional financial assistance to be provided to State Governments for implementing AYUSH based Programmes for old age people and de-addiction including

Chhattisgarh; and

(d) if so, the total financial assistance provided including Durg Parliamentary Constituency and district Bemetara, State/district-wise?

### **Animal Welfare Organizations**

†1880. Shri Bhojraj Nag:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the special programmes or initiatives to be launched under the Animal Husbandry and Animal Welfare;

(b) the schemes to ensure the participation of farmers, dairy producers and animal welfare organisations in these activities;

(c) whether any special training or capacity-building workshops shall be organised for veterinarians and animal caretakers and if so, the details thereof; and

(d) whether any financial incentives or grants proposed to be given to animal husbandry and animal welfare initiatives and if so, the details thereof?

### **Soil Health Testing Labs**

1881. Shri Bastipati Nagaraju:  
Shri B K Parthasarathi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details and total number of static, mobile and mini village soil testing labs established in the country, particularly for Andhra Pradesh, State and district-wise;

(b) whether any such labs which are non-functional, if so, the details thereof, State particularly Andhra Pradesh, State and district-wise; and

(c) the details of funds allocated for soil testing labs during the last five years, State and year-wise?

### **Doubling Farmers Income**

1882. Shri Balram Naik Porika:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the progress made in doubling farmers' income and measures taken in the last two years;

(b) the status of implementation of the PM-KISAN scheme and total beneficiaries covered; and

(c) the steps taken to promote natural farming and reduce chemical fertilizer dependency?

### **BPL Families**

1883. Shri Eswarasamy K:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details and total number of families Below Poverty Line (BPL) in each State, State-wise;

(b) whether it is a fact that the number of such families have increased during the last two years, if so, the reasons therefor; and

(c) whether Government has chalked out any programme to reduce the number of such families and if so, the details thereof?

### **SHRESHTA Scheme for Residential High Schools**

1884. Shri Baijayant Panda:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the total number of grant-in-aid institutions run by NGOs and residential high schools that have received funds for the SHRESHTA Scheme since its inception in 2023, particularly from the State of Odisha;

(b) the details of schools and hostels selected for the scheme and the number of students enrolled through the National Entrance Test for SHRESHTA (NETS); and

(c) the impact of the scheme in improving educational outcomes for SC students in targeted areas?

### **Fishing Infrastructure**

1885. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether Government has any plans to increase the per capita income of fishermen in the country, particularly in Tamil Nadu;

(b) if so, the details thereof and the social, financial and technological support for the development of fishing infrastructure and fishermen welfare in the last three years;

(c) whether the Government has any proposal to initiate insurance scheme for fishermen, if so, the details thereof and the total beneficiaries under such scheme in Tamil Nadu; and

(d) the share of funds allocated, disbursed & utilized under various schemes for the development of fishermen in the country?

### **Disbursement of Funds under PMAY-G**

1886. Ms. S Jothimani:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details and total number of beneficiaries identified under the Permanent Wait List (PWL) and Awaas+ surveys for PMAY-G in Tamil Nadu, including in Karur Parliamentary Constituency;

(b) the number of homes allotted, targeted, sanctioned and completed in the State under PMAY-G since its inception;

- (c) the details of funds disbursed in this regard;
- (d) whether it is a fact that there was a delay in the release of Central share of funds for the scheme; and
- (e) if so, the reasons therefor?

### **Educational and Employment based incentives for Divyangjan**

1887. Shri Magunta Sreenivasulu Reddy:  
Shri Putta Mahesh Kumar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) the details regarding the list of schemes (Central Sector and Centrally Sponsored) introduce, under consideration and presently being implemented by the Government regarding educational and employment based incentives/support for Divyangjan in the country during the last ten years;
- (b) the total number of Divyangjan benefitted from such schemes during the said period including Prakasam District in Andhra Pradesh and State and district-wise;
- (c) the total amount of funding allocated and utilized for such schemes during the said period including Prakasam District in Andhra Pradesh, State and district-wise; and
- (d) whether the Government has undertaken any promotional activities/campaigns to raise awareness of the schemes in the country, if so, the details thereof?

### **Cattle Breed Improvement**

1888. Smt. Rachna Banerjee:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

- (a) whether most of the cattle raisers/milk producers in the country are unorganised which causes suffering to them;
- (b) whether collection of milk from remote areas is difficult, expensive and time consuming as a result producers are not getting remunerative prices as milk is a perishable item, if so, the details thereof;
- (c) whether the Government is aware despite having some of the best breed of cattle in the world, most breeds produce low yield, if so, the details thereof; and
- (d) the action taken by the Government for cattle breed improvement, providing remunerative prices to producers, improve supply chain operation and logistics to ensure maintaining quality and quantity of milk?

### **Meetings Regarding Legal Guarantee on MSP**

1889. Shri Selvaganapathi T.M.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether it is a fact that the Government held discussions with farmer leaders recently on the issue of a legal guarantee for purchasing their crops at Minimum Support Price (MSP) and farm loan waivers, among other demands, if so, the details thereof;

(b) whether it is a fact that the Government had offered to procure five crops on MSP for five years based on contracts, which was turned down by farmer's leaders, if so the details thereof; and

(c) whether it is also a fact that this was after four rounds of meetings remained inconclusive last year, if so the details thereof?

### **Transfer of Land by SAIL**

†1890. Shri Vijay Baghel:

Will the Minister of STEEL

be pleased to state:

(a) whether it is a fact that the land of Bhilai Steel Plant has been transferred to the Chhattisgarh State Government through the 152nd and 236th board meetings of the Steel Authority of India Limited (SAIL);

(b) whether the population of the labour colony areas has grown very rapidly from the year 1990 till today due to which there is an extreme need for development in the basic amenities of living, if so, the details thereof;

(c) whether it is very important to transfer the BSP-owned land of the entire settlement area to the State Government as the general public is not able to get the benefit of the ambitious schemes such as lease distribution, Pradhan Mantri Awas etc due to lack of it; and

(d) the time by which it is likely to be taken by the Government to transfer the land of the entire settlement area of dense labour colony like Navai Basti, Maroda etc. to the Municipal Corporation Risali and the details thereof?

### **Assistance to Textile Industry**

†1891. Shri Chandan Chauhan:

Shri Nalin Soren:

Shri Satpal Brahamchari:

Shri Chandra Prakash Choudhary:

Will the Minister of TEXTILES

be pleased to state:

(a) the details of development of infrastructure, establishment of facilities/assistance to promote textile industry in Haryana particularly in Sonipat Lok Sabha Constituency, Jharkhand and Uttar Pradesh;

(b) whether the Government propose to set up PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks, Textile parks in Haryana, Jharkhand and Uttar Pradesh;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) various steps taken by the Government to attract investors towards textile business in Haryana particularly in Sonipat Lok Sabha Constituency, Jharkhand and Uttar Pradesh under which incentives and policy support are being provided or efforts are being made to propogate and promote investment and business activities alongwith the district-wise details thereof?

### **Funds for Cooperative Sugar Mills by NCDC**

1892. Shri Kamakhya Prasad Tasa:

Will the Minister of COOPERATION

be pleased to state:

- (a) the details of funding provided to sugar cooperatives by the NCDC in the last three years;
- (b) whether the Government has taken any steps to increase the flow of funds to cooperative sugar mills; and
- (c) if so, the details thereof and if not, the reasons therefor?

### **Training Programme for Sarpanches under MDP**

1893. Shri Vishaldada Prakashbapu Patil:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

- (a) whether the Government has conducted training programmes for Sarpanches under the Management Development Programme (MDP);
- (b) if so, the total number of Sarpanches trained under the programme as on date;
- (c) the details of the number of Sarpanches who have received training, State/UT-wise particularly in Maharashtra;
- (d) whether the Government has assessed the impact of the training on the effectiveness of local governance and rural development; and
- (e) if so, the details of any improvements observed and future plans to expand such programme in constituencies like Sangli?

### **Rashtriya Vayoshri Yojana**

†1894. Shri Manish Jaiswal:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) whether the Government has taken any steps to ensure smooth and speedy implementation of Rashtriya Vayoshri Yojana for Divyangjans and Senior Citizens; and
- (b) if so, the details thereof?

### **DISHA Committee**

1895. Shri Rajeev Rai:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) the guidelines for establishment of District Development Coordination and Monitoring Committee (DISHA) in every districts of the country and the timeline prescribed for convening of its meeting;
- (b) the number of meetings of DISHA Committee held in various districts of Uttar Pradesh in the year 2023 and 2024;
- (c) whether these Committees have adhered to the timeline prescribed in the guidelines, if not, the reasons therefor;
- (d) the number of schemes being run for development of rural areas by the Government and the number of schemes functional in Uttar Pradesh; and
- (e) the total amount of funds released for these schemes during the last two years, scheme-

wise and district-wise?

### **Bilateral and Multilateral Trade**

1896. Dr. Angomcha Bimol Akoijam:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details of bilateral and multilateral trade agreements India has with Myanmar and other South-East Asian countries;

(b) the details of products exported by India to, and imported from, these countries, item and country-wise;

(c) whether the Government has a trade surplus or deficit with these countries, if so, the details thereof; and

(d) whether the Government has any plans to expand trade with these countries, if so, and whether such expansion will benefit the people in the bordering States of the North-East; and

(e) if so, the details thereof?

### **New Survey under PMAY-G in 2024**

1897. Shri Vishweshwar Hegde Kageri:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether it is true that Pradhan Mantri Awas Yojana- Gramin (PMAY-G) Phase-II is in the women's name, if so, the details thereof;

(b) whether the Government conducted any fresh survey in 2024 and identified the beneficiary for the second phase, if so, the details thereof; and

(c) the number of houses built in rural areas during the last three years, State and district-wise including Karnataka?

### **Artificial Insemination**

1898. Shri Gurjeet Singh Aujla:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether the success rate of artificial insemination in India is only around 30% compared to 60-70% in the USA and Europe and nearly 100% in Brazil, what concrete steps is the Government taking to improve its efficiency and effectiveness;

(b) whether the Government acknowledge that the import of Brazilian bull semen for crossbreeding could lead to genetic erosion of India's indigenous cattle breeds, which are vital for sustainable dairy farming;

(c) the measures being implemented to safeguard and promote indigenous breeds while enhancing milk production for the country especially in Punjab; and

(d) whether technological advancements, scientific interventions, and policy initiatives are being introduced to improve artificial insemination success rates in indigenous cattle, ensuring India's self-reliance in dairy production and if so, the details thereof?

### Grievances against SAIL

†1899. Shri Rampriti Mandal:

Will the Minister of STEEL

be pleased to state:

(a) whether the Government is aware that the officers of Steel Authority of India Limited (SAIL) are not showing the required sensitivity and promptness on complaints and requests of public representatives and general public, if so, the details thereof;

(b) the steps taken against this irresponsibility and indifference;

(c) whether the Government is contemplating to take corrective steps and to issue any concrete guidelines that the officers of SAIL become more accountable and the complaints of the public are resolved quickly; and

(d) if so, the details thereof?

### Implementation of Land Reforms and Digital Initiatives in Bihar

1900. Shri Rajiv Pratap Rudy:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the progress made in the assignment of the Unique Land Parcel Identification Number (ULPIN), known as Bhu-Aadhaar, for all land parcels in Bihar, as announced in the Union Budget;

(b) the number of cadastral maps have been digitized in Bihar and the timeline for completing the digitization of all remaining maps;

(c) whether the survey of map sub-divisions based on current ownership has been completed in Bihar, if not, the percentage of the work has been completed and the time by which is expected to be finished;

(d) the steps taken by the Government to establish a comprehensive and transparent land registry system in Bihar; and

(e) the manner in which the funding has been allocated and utilized for these initiatives in Bihar during the last financial year and the current year?

### High Cost Burden on Beneficiaries under PMAY-G

1901. Shri Rahul Gandhi:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether the Government plans to ease the high-cost burden on beneficiaries under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G), if so, the details thereof;

(b) whether the Government proposes to increase the current amount per unit assistance under the said Yojana, if so, the details thereof;

(c) the details of units sanctioned, constructed and unoccupied in Raebareli Parliamentary Constituency, if so, the reasons for non-occupancy of constructed units; and

(d) whether the Government has received complaints regarding arbitrary exclusion of beneficiaries under the said Yojana in Raebareli Parliamentary Constituency, if so, the details thereof?

### **Assessment of Panchayats**

1902. Shri Zia Ur Rehman:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) whether the Government has taken any initiatives to provide a holistic and evidence-based assessment of the development status of panchayats, highlighting their strengths and weaknesses; and

(b) if so, the details thereof and if not, the reasons therefor?

### **Implementation of PMFBY**

1903. Shri Subbarayan K:  
Com. Selvaraj V:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether it is a fact that the Government has decided to continue the implementation of Pradhan Mantri Fasal Bima Yojana (PMFBY);

(b) if so, the details thereof;

(c) whether it is a fact that some States have not implemented the scheme;

(d) if so, the details and reasons therefor;

(e) whether there have been any complaints about the delay and inadequate claim settlements compared to the actual loss to the farmers due to the floods and other weather related damages to crops; and

(f) if so, the details thereof and the Government's reaction thereto?

### **Protest of Farmers**

1904. Smt. Harsimrat Kaur Badal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the current status of the farmers' protest at the Punjab-Haryana border;

(b) the steps taken by the Government to address the demands of the protesting farmers;

(c) whether the Government has considered providing a legal guarantee for Minimum Support Price (MSP);

(d) the details of any discussions held with farmer unions in the past two months; and

(e) the measures taken to ensure the health and safety of protesting farmers, particularly in light of hunger strike by farmer leaders?

### **PM-Kisan Scheme Implementation Issues**

1905. Dr. Rani Srikumar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of total funds disbursed under the PM-Kisan Scheme since its inception, year-wise, along with number of beneficiaries covered;

(b) whether the Government is aware that approximately 35% of applications under the scheme were found to be ineligible as per the findings of the Comptroller and Auditor General (CAG) report and if so, the details thereof;

(c) the details of the total amount of funds recovered from ineligible beneficiaries, year-wise, and the percentage of the recovery achieved against the disbursed funds;

(d) whether the Government has any plans to address the exclusion of landless farmers (approximately 5.37 crore families) and tenant farmers (approximately 2.4 crore individuals) from the scheme and if so, the details thereof; and

(e) the steps taken by the Government to address systemic issues such as incomplete land records, incorrect Aadhaar-bank linkages and non-transfer of land titles that hinder effective implementation of the scheme?

### **Rising cases of Cyber Crime**

†1906. Dr. Shivaji Bandappa Kalge:  
Shri Bhumare Sandipanrao Asaram:  
Shri Gyaneshwar Patil:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the Government is aware of the rising number of cyber crime cases being registered across the country, particularly in Maharashtra during the last five years;

(b) if so, the State-wise details thereof;

(c) the details of the amount of funds embezzled by the fraudsters during the above said period and the number of people defrauded in the said process;

(d) the details of percentage of amount recovered from the fraudsters during the said period; and

(e) the number of fraudsters convicted during the above said period?

### **Transactions through ONDC**

1907. Shri Krishna Prasad Tenneti:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details and the total number of transactions that have taken place through the ONDC since its inception, month-wise;

(b) the details of total monetary value of transactions that have taken place through the ONDC since its inception, month-wise;

(c) the details and the total number of sellers registered on the platform since inception, month especially Bapatla Parliamentary Constituency in the State of Andhra Pradesh, State and district-wise; and

(d) the details and the total number of categories across which sellers/services are registered, in a descending format along with the details and the total number of transactions taken place in each category since inception?

### **Benchmark Pricing Policy**

1908. Shri Rajmohan Unnithan:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) whether any steps are being taken by the Government to standardize acceptable pricing rates in the industry, with different operators charging different prices;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has considered a proposal to explore benchmark pricing policies for the logistics industry;
- (d) if so, the details thereof; and
- (e) the details and the time by which final decision in this regard is likely to be taken?

### **Farmers Enrolled under PMFBY in Tirupati**

1909. Shri Maddila Gurumoorthy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the total number of farmers enrolled under the Pradhan Mantri Fasal Bima Yojana (PMFBY) in the Tirupati parliamentary constituency during the last three years, along with the details of the crops covered under the scheme;
- (b) the total claims submitted and the amount of compensation disbursed to farmers in Tirupati under PMFBY during this period and the average time taken for claim settlement; and
- (c) whether the Government has identified any challenges or gaps in the implementation of PMFBY in Tirupati, such as low coverage or delays in claim processing and if so, the details of steps those are being taken to address these issues and improve the effectiveness of the scheme in the region?

### **Samarth Scheme Training Centres**

1910. Shri Selvam G:

Shri C N Annadurai:

Will the Minister of TEXTILES

be pleased to state:

- (a) the number of training centres established under the Samarth Scheme in the State of Tamil Nadu alongwith the number of persons trained and placed;
- (b) the criteria for selecting implementing agencies for training programmes and the monitoring mechanism adopted to assess the effectiveness of the scheme;
- (c) whether any third-party evaluation has been conducted to assess the impact of the scheme;
- (d) whether the Government plans to expand the scope of Samarth Scheme to cover emerging textile sectors like technical textiles and handicrafts and if so, the details thereof;
- (e) the details of new trades and job roles proposed to be included in the scheme;
- (f) whether any strategy has been planned for upskilling workers in alignment with modern textile manufacturing technologies and if so, the details thereof; and
- (g) whether the Government has collaborated with industry partners under the Samarth

Scheme to enhance skill training and if so, the details of such collaborations?

### **Development of High-Yielding and Climate Resilient Crops**

1911. Shri Raja A:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Indian Council of Agricultural Research (ICAR) has developed high-yielding, climate-resilient, and biofortified varieties of crops, including both field and horticultural crops in the country;

(b) if so, the details thereof;

(c) the manner in which these new crop varieties will be made accessible to farmers and the support system to help farmers adopt these new varieties; and

(d) the details of discount and assistance provided to farmers for adopting these varieties, including quality seeds of cereals, pulses, oilseeds and green manure crops?

### **Offshore Mining**

1912. Dr. Shashi Tharoor:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether the Government has conducted any study to assess how the offshore mining operations of construction sand in Kerala will directly affect the economic survival of the fisherfolk in Kerala who depend on traditional fishing for their livelihoods;

(b) if so, the details thereof;

(c) whether any study has been conducted to study the effects of offshore mining activities on the fish breeding grounds and their migratory patterns; and

(d) if so, the details thereof, if not, the reasons therefor?

### **Implementation of ATMA Scheme**

†1913. Shri Narayan Tatu Rane:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the progress made in the implementation of the Agricultural Technology Management Agency (ATMA) Scheme;

(b) the details of allocation and utilisation of funds under ATMA Scheme during each of the last three years, State-wise;

(c) whether there is a need to further expand the said scheme so as to enable it to reach more people, if so, the reaction of the Government thereto; and

(d) whether the Government has allocated any funds to the State of Maharashtra under the said Scheme during the financial years 2021-22, 2022-23 and 2023-24 and if so, the details thereof?

### **Support to Groundnut Farmers in Karnataka**

1914. Shri Kota Srinivasa Poojary:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the steps being taken by the Government to support groundnut farmers in Karnataka, particularly in the districts of Udipi, Chikmagalur, Dakshina Kannada, Uttara Kannada, Shimoga, Tumakur and Malnad region for providing better market access;

(b) whether the Government has any plans to promote the establishment of groundnut oil extraction units in Karnataka, given the importance of groundnut oil extraction and its potential for export; and

(c) the details of measures being taken to enhance the export potential of groundnut oil and other groundnut-based products from Karnataka, in order to boost the State's agricultural economy?

### **Modernisation of Textile Sector**

1915. Shri Raja Ram Singh:  
Shri Sudama Prasad:

Will the Minister of TEXTILES

be pleased to state:

(a) the details of various region-specific schemes aiming at developing and modernising the textile sector;

(b) the locations selected to set up 7 Mega Integrated Textile Region and Apparel (PM MITRA) Parks;

(c) whether the Government has conducted/constituted any committee to assess the impact of these parks on employment generation, export growth and GDP contribution and if so, the details thereof and if not, the reasons therefor; and

(d) the details of the key stakeholders selected for setting up of these parks along with the details of consultations held with them for introduction of this policy?

### **Contribution of 10 GWh Capacity Project**

1916. Shri P P Chaudhary:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) the specific contribution expected from the 10 GWh capacity project in meeting India's battery manufacturing targets, along with its impact on reducing import dependence thereof;

(b) whether any assessment has been conducted regarding the project's potential impact on domestic EV manufacturing costs and battery affordability, if so, the details thereof;

(c) whether any technology transfer and localization plans have been established under this agreement, if so, the expected benefits for domestic component manufacturers thereof; and

(d) whether any employment opportunities will be generated through this project, particularly in manufacturing and technical sectors, if so, the details thereof?

### Features of PMMSY

1917. Shri Malaiyarasan D:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the features of the Pradhan Mantri Matsya Sampada Yojana (PMMSY) and the number of fisheries and aquaculture projects undertaken under the scheme in the Tamil Nadu State so far;

(b) the total financial allocation made for the PMMSY in Tamil Nadu and how much of the allocated funds have been utilized for the development of fisheries infrastructure, fish production, and allied activities;

(c) the number of beneficiaries, including fishermen, fish farmers, and women self-help groups, who have received financial support and technical assistance under the PMMSY in Tamil Nadu;

(d) the impact of PMMSY on increasing fish production, improving cold chain infrastructure, and enhancing the livelihoods of fishermen and fish farmers in Tamil Nadu; and

(e) the future plans for expanding the scope of the Pradhan Mantri Matsya Sampada Yojana in Tamil Nadu, particularly in terms of increasing fishery exports, modernizing infrastructure, and supporting coastal communities?

### Banning of Chinese-owned Apps

†1918. Shri Shyamkumar Daulat Barve:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether it is a fact that in 2020, when border tensions between India and China reached an all time high, the Government had banned 59 Chinese-owned Apps such as TikTok, Shareit, Shein, UC Browser, WeChat, Bigo Live etc.;

(b) if so, the details thereof;

(c) whether the Government is aware that 59 Chinese Apps banned by the Government in 2020 have silently returned, either under new names or with slight modifications and some have changed ownership while others have largely remained the same; and

(d) if so, the details thereof and whether the due process was followed by the Government to lift the ban?

### Per Capita Paper Consumption

1919. Shri Charanjit Singh Channi:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the Government has taken cognizance of the fact that the per capita paper consumption in the country is currently at a low of 16 kg, as compared to the global average of 57 kg;

(b) if so, the details of the steps proposed to be taken by the Government to increase the country's per capita paper consumption, considering the projected rise due to increasing literacy rates, the growth of organized retail, the rising need for packaging, and overall economic development; and

(c) whether the Government has any plan to tackle environmental damage caused by high paper consumption, if so, the details thereof?

### **Achieving SDGs through Indigenous Agricultural Practices**

1920. Shri Aditya Yadav:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether it has been brought to the notice of the Government that successful models in Japan and South Korea demonstrate the benefits of integrating indigenous agricultural practices and adoption of resilient crop varieties and technologies for realising food security vis-a-vis achieving Sustainable Development Goals (SDGs); and

(b) if so, the details of the steps proposed to be taken by the Government to integrate indigenous agricultural practices and adopt resilient crop varieties and technologies across the country?

### **5F Vision in Textile Parks**

1921. Smt. Poonamben Hematbhai Maadam:

Will the Minister of TEXTILES

be pleased to state:

(a) the details of the Textile Parks being developed in line with the 5F vision in various States including Gujarat under Pradhan Mantri Mega Integrated Textile Region and Apparel (PM-MITRA) Parks scheme;

(b) whether the Government is implementing measures to generate direct and indirect employment through the scheme and if so, the details thereof; and

(c) the details of the sectors within the textile industry that are expected to benefit the job opportunities created under the PM-MITRA initiative?

### **Registered Artisans**

†1922. Dr. Manna Lal Rawat:

Will the Minister of TEXTILES

be pleased to state:

(a) the total number of artisans registered in the country, State-wise and district-wise in Rajasthan State;

(b) the details of schemes or initiatives launched by the Government to support artisans, including financial assistance, training and market access for them;

(c) the steps taken by the Government to improve the upliftment and efficiency of the artisans in rural and remote areas;

(d) the total number of the artisans benefited from these schemes, State-wise and district-wise particularly Rajasthan during the last three years; and

(e) the measures taken by the Government to protect traditional and cultural handicrafts from being extinct to modern technological advancements?

### **Local Accommodation Boards**

1923. Shri Muhammed Hamdullah Sayeed:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the Government has issued any guidelines or permissions allowing Local Accommodation Boards (LAB) in the Union Territory of Lakshadweep to consider the requests of contract employees for the allotment of Government quarters;

(b) if so, the details of such guidelines, including the criteria for allotment, priority given to regular Government employees, and the conditions imposed on contract employees for such allotments;

(c) whether the Government has specified any payment terms for contract employees occupying Government quarters, such as payment of three times the license fee, and if so, the rationale behind such a policy;

(d) whether any measures have been taken to ensure that Government quarters are vacated promptly by contract employees when eligible regular employees or administrative needs arise, and if so, the details thereof; and

(e) the steps taken by the Government to ensure transparency and accountability in the allotment process of Government quarters to contract employees.

### **Amrit Sarovar Yojana**

†1924. Shri Chandra Prakash Choudhary:

Smt. Vijaylakshmi Devi:

Shri Harish Chandra Meena:

Shri Kuldeep Indora:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether it is a fact that the Mission Amrit Sarovar was launched in 2022 to construct and rejuvenate 75 Amrit Sarovars in every rural district to ensure water conservation for future generations and if so, the details thereof;

(b) whether the Government is implementing Amrit Sarovar Yojana aimed to construct and renovate Amrit Sarovars in every district to overcome the water crisis in the rural areas in the country, State-wise including Rajasthan;

(c) if so, the details of proposals made and the outcomes achieved under the said scheme, State-wise particularly in SriGangaNagar and Hanumangarh districts of Rajasthan, Jharkhand and Bihar;

(d) the details of amount allocated and spent, State-wise, district and item-wise;

(e) the present status of the implementation of such mission, State-wise including Rajasthan particularly in the SriGangaNagar and Hanumangarh districts; and

(f) the steps taken by the Government focusing on public participation to advance such mission?

### **Land Acquisition under PMAY-G**

†1925. Shri Rahul Kaswan:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) the existing provisions governing land acquisition for the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G);
- (b) the details of land provided by various State Governments for the said Scheme, State-wise;
- (c) the steps taken by the Government in this regard;
- (d) whether the Government proposes to set up a Rehabilitation and Resettlement Board to address the problems of families affected by land acquisition;
- (e) if so, the details thereof; and
- (f) the details of proposed responsibilities and powers to be vested upon the said Board?

### **Promotion of Production and Export in Textile Sector**

1926. Shri Arvind Dharmapuri:

Will the Minister of TEXTILES

be pleased to state:

- (a) the steps that are being taken by the Government for promotion of production and export in the textile sector;
- (b) whether the Government has set up new PM MITRA Parks across the country, if so, the details thereof State/UT-wise;
- (c) the details of total funds allocated and utilised under the PM MITRA Park scheme since its inception, State/UT-wise; and
- (d) whether the Government has assessed the expected investments and employment generation specifically in the PM MITRA Park established in Telangana and if so, the details thereof?

### **Steel Imports from Japan**

1927. Shri Hibi Eden:

Will the Minister of STEEL

be pleased to state:

- (a) whether any complaint has been received by the Ministry regarding import of steel consignments from Japan being held up at Indian ports and the action on said complaint;
- (b) whether such curb on imports is resulting in inflated and high prices of steel in the country, if so, the details thereof;
- (c) whether such inflated prices is benefiting certain big steel companies and is acting to the detriment of small manufacturers; and
- (d) the steps taken by the Ministry to resolve the above issues?

### **Legislation for Trade Sectors**

1928. Shri Putta Mahesh Kumar:  
Shri Magunta Sreenivasulu Reddy:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) whether the Government has undertaken any study/research into the need for legislation for trade secrets in the country;
- (b) if so, the details of the current status of legislation regarding the protection of trade secrets in country and proposed timeline for its implementation;
- (c) the details of representations in support and objecting to the protection of trade secrets in country;
- (d) whether the Government has undertaken any campaign/promotional activities to raise awareness regarding trade secrets and their protection in the country; and
- (e) if so, the details of regarding such events/activities during the last five years in the country, especially in Andhra Pradesh?

### **Comparative Studies of Farming Practices**

1929. Shri Naveen Jindal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the detailed comparative merits and demerits of conventional organic and natural farming practices and the amount of various subsidies for which a farmer is entitled to when she/he follows a particular practice, viz. conventional, organic and natural farming;
- (b) the details of the policy of the Government with regards to encouraging farming practices which are more environment friendly, eco friendly, farmers friendly and consumer friendly; and
- (c) the short term, medium term and long term strategies put in place for achievement of the stated objectives of the chosen policy, if so, the details thereof?

### **e-Panchayat Mission Mode Project**

1930. Smt. Anita Subhadarshini:  
Dr. Shivaji Bandappa Kalge:  
Shri Gyaneshwar Patil:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

- (a) whether the digital infrastructure provided under the e-panchayat Mission Mode Project (MMP) are user-friendly and easily accessible in Gram Panchayats specially located in remote and rural areas in the country, if not, the reasons therefor;
- (b) whether the Government proposes for removing the bottlenecks in e-panchayat Mission Mode project in future and if so, the details thereof;
- (c) the number of Panchayats digitalised under e-Panchayat Mission Mode Project in the country State-wise particularly in Madhya Pradesh;
- (d) whether any time frame has been fixed for digitalization of remaining Panchayats in the country, State-wise particularly in Maharashtra and Madhya Pradesh; and
- (e) the expected improvements in governance and public service delivery through digitization of Panchayats?

### **National Action Plan for Mechanised Sanitation Ecosystem Scheme**

1931. Shri E T Mohammed Basheer:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether the Government is aware that National Action Plan for Mechanised Sanitation Eco System that the National Action Plan for Mechanised Sanitation Ecosystem Scheme (NAMASTE) is lacking behind;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government is aware that manual scavenging, despite being legally banned, continues to persist in various parts of the country, including within the Indian Railways, and if so, the reasons therefor;

(d) the number of manual scavengers identified and rehabilitated under Government schemes and assistance provided during the last five years, State/UT-wise;

(e) the total number of deaths reported due to manual scavenging-related work, including deaths while cleaning railway tracks, sewers, and septic tanks, from 2019 to 2024, State/UT-wise; and

(f) whether Indian Railways continues to employ or contract workers for manual scavenging activities, including cleaning of human waste, if so, the details thereof along with the details of the other steps taken to stop such cases in future?

### **Ensuring of Quality Product Goods from China**

1932. Shri M K Raghavan:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the Government has taken any steps in ensuring the quality of products importing from other countries especially from China;

(b) if so, the details thereof; and

(c) the details of steps taken by the Government involved in ensuring the quality check of importing goods and at which stages are they monitored?

### **Manual for Drought Management, 2016**

†1933. Shri Hanuman Beniwal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the main provisions of the Manual for Drought Management, 2016 along with the details thereof;

(b) whether the Government proposes to make necessary amendments in the Manual for Drought Management, 2016 regarding extending the period of declaration of drought till the month of July of the next year or till the onset of monsoon, whichever is earlier according to the impact of drought; and

(c) if so, by when and if not, the reasons therefor along with the details thereof?

### **Aspirational Districts**

1934. Smt. Malvika Devi:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details of new schemes and programmes in the new budget for the rural development of villages in aspirational districts;

(b) the steps taken by the Government and the allocation for making sure that there is proper connectivity to most of the villages; and

(c) the details of steps taken to make uneducated villages aware of the schemes and programmes initiated by the Government for their development and upliftment?

### **New Initiatives for Skill Development**

1935. Shri Janardan Singh Sigiwal:

Will the Minister of TEXTILES

be pleased to state:

(a) whether the Ministry has been provided an increased budgetary allocation in recently presented budget for 2025-26 and if so, the details thereof;

(b) whether there has been any change in the allocation for welfare scheme and if so, the details thereof, scheme-wise;

(c) whether the Government has provided sufficient funds for enhancing the export of textile products and if so, the details thereof;

(d) whether the budgetary provision includes any new initiatives for skill development in the textiles sector and if so, the details thereof; and

(e) whether any funds have been allocated for the modernization of textile infrastructure under the next fiscal year and if so, the details thereof?

### **Dairy based Industries**

1936. Dr. Alok Kumar Suman:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether it is a fact that the large number of projects are being run by the Central Government to expand dairy-based industries in Bihar particularly in Gopalganj district;

(b) if so, the details thereof;

(c) whether it is a fact that production of milk is increasing in Bihar due to various dairy based projects run in Bihar, if so, the details thereof; and

(d) the measures taken by the Government to increase the dairy based industries in the country particularly in Bihar?

### **PM-DAKSH Yojana**

1937. Shri S Jagathratchakan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the total number of beneficiaries that have received skill development training under the PM-DAKSH Yojana since the inception of scheme State and year-wise including Tamil Nadu State;

(b) the total funds allocated and disbursed under the PM-DAKSH Yojana, State and year-wise including Tamil Nadu;

(c) the details of the steps taken to enhance outreach and ensure active participation from OBC, SC, ST communities including Tamil Nadu, State-wise;

(d) the manner in which the PM-DAKSH Yojana is adapting its training programme to include emerging skills in Tamil Nadu and other States; and

(e) the measures in place to ensure the sustainability of these skills in the local job markets?

### **Implementation of Panchayat Scheme**

1938. Shri Chavda Vinod Lakhamshi:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) the details of Panchayat schemes being implemented during the last five years along with various works carried out under the District Panchayat Development Plan (DPDP) in the districts of Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar of the kachchh Lok Sabha region; and

(b) the other steps taken by the Government in this regard?

### **Beneficiaries under PM Scholarship Scheme**

1939. Shri Haribhai Patel:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the detailed data on the number of beneficiaries under the Prime Minister's Scholarship Scheme for the Wards/Widows of Central Armed Police Force (CAPF) Personnel since its inception;

(b) the detailed data on the funds sanctioned and disbursed under the scheme till March 2025;

(c) whether the scheme had any impact on educational or employment opportunities of the beneficiaries;

(d) if so, the details thereof, and if not, the reasons therefor; and

(e) whether any steps have been taken by the Government for increasing the scholarship amount under the scheme in the future, and if so, the details thereof?

### **Fishing Harbour**

1940. Adv. Adoor Prakash:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether the Government has approved the proposal for expansion of Muthalppozhy Fishing Harbour in Kerala and if so, the details thereof;

(b) the details of measures proposed for ensuring safety in the harbour to prevent recurring accidents and casualties;

(c) the time by which the expansion works will be started

(d) whether the Government has set any deadline for the implementation of approved expansion plan; and

(e) If so, the time by which it is likely to be implemented?

### **Funds Released for PM-AASHA**

1941. Dr. M P Abdussamad Samadani:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of total funds allocated and released under the Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) scheme from financial year 2018-19 to 2023-24, year-wise;

(b) the details of the total amount spent under each component of the scheme, namely Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS), and Private Procurement & Stockist Scheme (PPSS), during the said period, year-wise;

(c) the details of the quantity of crops procured under PM-AASHA during this period, crop-wise and State/UT-wise; and

(d) whether the Government has conducted any assessment of the scheme's effectiveness in ensuring remunerative prices to farmers, and if so, the details thereof?

### **Dissemination of Schemes Benefits to Farmers**

1942. Smt. Kriti Devi Debbarman:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of measures taken/being taken to ensure farmers in remote areas are informed about the Government scheme's benefits, given the voluntary nature of the programme;

(b) the manner in which the increase in Automatic Weather Stations and Rain Gauges specifically benefit States like Rajasthan (arid zones) and Kerala (monsoon-dependent crops);

(c) whether there are any plans to extend the Yield Estimation System based on Technology (YES-TECH) and Weather Information and Network Data System (WINDS) to include AI-driven analytics or machine learning to predict crop risks more effectively in the long term; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Assistance to Farmers**

1943. Shri Y S Avinash Reddy:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether the Government has formulated any programme to assist farmers in acquiring better understanding of latest practices and techniques in animal husbandry and dairy farming thereby their livelihood can be improved, if so, the details thereof;

(b) whether the Government proposes to adopt villages to develop sustainable dairy farming in the country and if so, the details thereof; and

(c) the details of villages identified for the said purpose in the country, their number and the estimated time by when it is expected to be completed in the country, State-wise?

### **Proposed merger of NMDC and KIOCL**

1944. Shri Captain Brijesh Chowta:

Will the Minister of STEEL

be pleased to state:

(a) the timeline for the proposed merger of National Mineral Development Corporation (NMDC) and Kudremukh Iron Ore Company Limited (KIOCL);

(b) whether any challenges are delaying the proposed merger, if so, the details thereof;

(c) the extent to which merged entity contribute to the Atmanirbhar Bharat initiative in the steel sector; and

(d) the proposed merger's impact on the permanent and contractual employees of both companies and steps being planned to ensure seamless integration of the current employees with the merged entity?

### **Social Security Pension**

1945. Shri Manish Tewari:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) total number of beneficiaries receiving social security pensions under various schemes for women, older persons and Persons with Disabilities (PwDs) in UT, Chandigarh;

(b) the scheme-wise pension amount provided to each beneficiary among women, the older persons and PwDs in Chandigarh;

(c) the details of pension amount given per beneficiary under various schemes for women, older persons and PwDs in the State of Punjab and Haryana separately;

(d) the time by which the pension amount last revised for beneficiaries in UT-Chandigarh;

(e) whether the Union Government has received any representation from the UT Administration for an increase in the pension amount, if so, the details thereof; and

(f) whether the Government has any plans to increase the pension amount for beneficiaries in UT-Chandigarh, if so, the details thereof, if not, the reasons therefor?

### **Breed of Livestock**

†1946. Shri Amra Ram:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the steps taken by the Government for the development of animal husbandry and dairying;

(b) the project for developing advanced breed of livestock in Rajasthan; and

(c) the action plan for sheep, goat and camel rearing in Rajasthan?

### **Comprehensive Plan to establish New Cold Storages**

†1947. Shri Ram Shiromani Verma:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the present number of cold storages functional across the country are sufficient to meet the demands of farmers and if so, the details thereof;

(b) whether there is still a huge shortage of the cold storages in the country, if so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposes to formulate a comprehensive plan to establish more/new cold storages across the country including Uttar Pradesh to meet the increasing demand; and

(d) if so, the steps taken/being taken by the Government for the said purpose in various States of the country including Uttar Pradesh?

### **Cooperative Milk Societies in Rajasthan**

†1948. Shri Rajkumar Roat:

Will the Minister of COOPERATION

be pleased to state:

(a) the district-wise number of co-operative milk dairies in Rajasthan;

(b) the name of the cooperative milk dairies which are currently operating and lying closed in Banswara-Dungarpur district under the Banswara parliamentary constituency and the details thereof;

(c) whether it is a fact that the Cooperative Milk Dairy situated at Mathugamdara Road in Dungarpur district has been closed for a long time;

(d) if so, the reasons therefor;

(e) whether the Government proposes to retract the said milk dairy and to set up a new milk dairy in Banswara district; and

(f) if so, the time by which and if not, the reasons therefor along with the details?

### **Steel Processing Industries**

1949. Smt. Sangeeta Kumari Singh Deo:

Will the Minister of STEEL

be pleased to state:

(a) the details of investments made in steel processing and ancillary industries in Odisha, particularly in Balangir and Sonepur, during the last five financial years;

(b) whether the Government has any plans to establish steel processing or fabrication units in these districts to create employment opportunities and if so, the details thereof;

(c) the total employment generated through steel-related industries in Odisha during the said period; and

(d) the steps taken to attract private sector investment in downstream steel industries in Odisha?

### **Job Creation by Startups**

1950. Shri Mani A:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) the details of jobs created by startups under the Startup India Initiative during the last five years, State/UT-wise particularly in Tamil Nadu;
- (b) the percentage of startups that have been successful in scaling up and contributing significantly to employment, State-wise;
- (c) whether the Government has taken initiatives to encourage startups in rural and semi-urban areas for job creation; and
- (d) if so, the details of such initiatives and their impact on employment, State-wise?

### **Shelter for Beggars**

†1951. Shri Arvind Ganpat Sawant:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) the steps taken to raise awareness about social justice issues and promote a culture of inclusiveness and respect for diversity in society;
- (b) the progress made in implementing the National Action Plan to reduce the demand of narcotic drug;
- (c) the steps taken by the Government to prevent drug trafficking and control the supply of illicit drugs in the country;
- (d) the initiatives taken by the Government to promote access to education, employment, healthcare and legal recognition and welfare and rehabilitation of transgender persons in the country; and
- (e) the steps taken to address the issue of begging and provide shelter, rehabilitation and livelihood opportunities to beggars?

### **Inflow of FDI**

†1952. Smt. Manju Sharma:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) the details of the steps taken by the Government to increase investment and attract more industrial activities;
- (b) the steps taken by the Government to encourage inflow of Foreign Direct Investment (FDI);
- (c) the details of safeguard taken to accelerate and boost the slow pace of commercial activities in the States, State-wise; and
- (d) the details of export promotion initiatives taken by the Government to boost exports?

### **PMAY-G in Rajasthan**

†1953. Shri Murari Lal Meena:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) the total number of houses sanctioned in Rajasthan under the Pradhan Mantri Awas Yojana Gramin (PMAY-G) and the number of houses out of them completed so far;
- (b) the number of beneficiaries provided with the houses under the (PMAY-G) in Dausa district between the year 2020-21 to 2023-24 and the number of beneficiaries still on the waiting list;

(c) whether the Government is aware that many eligible poor families in Dausa district are not getting the benefits of the said scheme, if so, whether the Government proposes to run some special campaign to implement this scheme effectively; and

(d) the total number of the beneficiaries from the Scheduled Castes, Scheduled Tribes, Other Backward Classes and General Category under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in Dausa district?

### **Murder Cases**

1954. Adv Dean Kuriakose:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the total number of murder cases reported in the country during the last three years, State-wise;

(b) whether the increasing cases of honour killings that have taken place during the said period; and

(c) whether the Government has taken any initiatives for reducing these type of murders during the such period?

### **Budget Allocation for RGM**

1955. Shri K C Venugopal:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether there has been any change in the budget allocation for Rashtriya Gokul Mission ; and

(b) if so, the details thereof?

### **Projects Sanctioned under BADP**

1956. Shri Raju Bista:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the details of projects sanctioned under BADP since 2019 in Darjeeling, Kalimpong and North Dinajpur districts of West Bengal;

(b) the funds allocated to each projects/works undertaken under BADP since 2019 in Darjeeling, Kalimpong and North Dinajpur districts, block-wise; and

(c) the status of the work initiated/under construction/completed under BADP in these districts since 2019?

### **Higher Cut-off for OBC Category**

1957. Shri Saptagiri Sankar Ulaka:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the number of instances where the cut-off marks for candidates from the Other Backward Classes (OBC) category were higher than those for the General category in various government examinations and recruitment during the last five years;

(b) the reasons for such occurrences, including factors related to reservation policies, candidate performance and vacancy distribution;

(c) the measures taken by the Government to address concerns related to fairness in the reservation system while ensuring equitable opportunities for all categories; and

(d) whether any policy review is being considered to prevent such anomalies in the future and if so, the details thereof?

### **SMILE Scheme in Assam**

1958. Shri Pradyut Bordoloi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the details regarding the amount of funds allocated and utilised by Assam under the Support for Marginalised Individuals for Livelihood and Enterprise Scheme and the number of beneficiaries since the inception of scheme;

(b) the number of beneficiaries under the scheme and the actual number of beneficiaries, year-wise;

(c) the transgender population of Assam, the number of Garima Grehs in the state and the number of individuals who have availed their benefits;

(d) the details regarding the criteria employed while choosing cities to cover under the scheme and whether the Government is considering extending it to Nagaon and if not, the reasons therefor; and

(e) whether, at present, the scheme is being implemented in only two states in the North Eastern Region (NER) - Assam and Arunachal Pradesh and if yes, the reasons therefor?

### **Transfer of unused land of BHEL to Uttarakhand Government**

†1959. Shri Trivendra Singh Rawat:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) whether the proposal to transfer 492 acres of unused land of Bharat Heavy Electricals Limited (BHEL) at Haridwar to the Uttarakhand Government is under consideration of the Government, if so, the present status thereof; and

(b) the stand of the Government on the plan to use 457 acres of this land for industrial expansion and 35 acres for Multi Model Logistics Park (MMLP), and the number of employment opportunities likely to be generated through this?

### **Financial Strain faced by Farmers**

1960. Dr. Kalanidhi Veeraswamy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the reasons for no change in allocation for the PM-KISAN Scheme from the last financial year, despite the growing financial strain faced by farmers due to rising input costs, climate challenges and economic pressures;

(b) the manner in which the Government plans to ensure that the current allocation will be sufficient to meet the increasing demand for support from farmers under the PM-KISAN Scheme, especially in light of ongoing challenges in the agriculture sector;

(c) the manner in which Government intends to address concerns that the same allocation might not be adequate to cover all eligible farmers, especially as the number of beneficiaries continues to grow; and

(d) the manner in which the Government plan to further strengthen the PM-KISAN Scheme to provide more meaningful assistance to farmers, particularly those in rural and underserved regions given the current economic situation?

### **PMAY-G in Uttar Pradesh**

†1961. Shri Kanwar Singh Tanwar:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the number of houses constructed in Uttar Pradesh under Pradhan Mantri Awas Yojana (PMAY) during each of the last two years;

(b) the district-wise details of housing units allotted so far, particularly in Amroha Parliamentary Constituency, district-wise;

(c) the details of budget sanctioned, allocated and released for the same during the said period;

(d) whether the amount allocated by the Government under PMAY has been fully utilised; and

(e) if not, the reasons therefor and the corrective steps taken by the Government in this regard?

### **National Cooperative Organic Limited**

†1962. Shri Dileshwar Kamait:

Shri Shankar Lalwani:

Shri Ramvir Singh Bidhuri:

Shri Rajkumar Chahar:

Smt. Bijuli Kalita Medhi:

Shri Tapir Gao:

Will the Minister of COOPERATION

be pleased to state:

(a) the various special strategies or work schemes discussed in the meeting held between the Ministry and NCOL (National Cooperative Organic Limited) to promote organic farming through Cooperatives Societies;

(b) whether any policy changes or new regulations were proposed during the said review meeting to encourage the development of organic farming through Cooperative Societies; and

(c) if so, the details thereof?

### **Export of Organic Products**

1963. Dr. C M Ramesh:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) the details of status of organic production and exports by the country during the last ten years and the current year, State and year-wise;
- (b) whether it is not true that the country has huge potential for export of organic products, but our exports are hovering only around Rs. 5000-6000 crores;
- (c) the steps taken by the Government to achieve Rs. 20,000 crores production of organic products from the country;
- (d) whether it is not true that the demand for organic products in the world is around Rs. one lakh crores and it may go up to Rs. ten lakh crores in the coming years; and
- (e) if so, the details thereof?

### **Special Scheme for Farmers of Odisha**

†1964. Shri Ananta Nayak:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the Government is running any special scheme for the farmers of Odisha to promote irrigation facilities, advanced seeds, organic farming and mechanisation of agriculture;
- (b) the extent to which the farmers have reaped the benefits of the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), Rashtriya Krishi Vikas Yojana (RKVY), Paramparagat Krishi Vikas Yojana (RKVY) and other schemes in the State of Odisha;
- (c) whether the Government is running any special programme for tribal and marginal farmers of Odisha to augment their income;
- (d) the special policies formulated to protect the farmers of Odisha from climate change and natural disasters (cyclone, flood, drought); and
- (e) the number of farmers benefited so far under the Crop Insurance Scheme (PMFBY) in the State of Odisha along with the current status of settlement of claims?

### **Re-circulatory Aquaculture System**

1965. Dr. D. Purandeswari:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

- (a) the impact of innovative technologies like Re-circulatory Aquaculture System (RAS) and biofloc culture units in enabling greater sustainability and resource efficiency in aquaculture practices under the Pradhan Mantri Matsya Sampada Yojana (PMMSY);
- (b) whether PMMSY led to an increase in women-led initiatives in the fisheries sector and if so, the detailed data on their contribution to aquaculture productivity;
- (c) the details on the funds allocated on infrastructure and Post-Harvest Management under PMMSY in 2024;
- (d) the percentage reduction in post-harvest losses has been achieved through cold chain development initiatives under PMMSY; and
- (e) the measurable outcomes of the PMMSY in improving the livelihoods of marginalized fishing communities in 2024 in comparison to previous years?

### **Innovative Methods to Save People from Disasters**

1966. Shri Anil Yeshwant Desai:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the Government has adopted various innovative methods to save people from various disasters whether natural or man-made, if so, the details thereof;

(b) the position or rank of our country in dealing with such calamities in comparison to other countries; and

(c) whether there is any new/better method used in other advanced countries in this regard, if so the details thereof ?

### **Discrepancies in the PM KISAN Scheme in Assam**

1967. Shri Gaurav Gogoi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government is aware of the irregularities and discrepancies in the implementation of the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme in Assam, if so, the specific steps taken by the Ministry to investigate and address the reported irregularities;

(b) the details of measures implemented to strengthen the verification and monitoring mechanisms for the PM-KISAN scheme to prevent future occurrences of such irregularities in Assam; and

(c) the timeline for the resolution of these irregularities and the restoration of the benefits to eligible farmers in Assam?

### **Discrimination of Marginal Social Groups**

1968. Adv. Chandra Shekhar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the targeted initiatives has the Ministry launched to address the intersectional discrimination experienced by women from SC, ST and religious minority communities; and

(b) the details of outcome data from the Women's Empowerment Scheme and confirm whether budget allocations for gender-responsive programmes have increased for FY 2024-25?

### **Performance of PMFBY in Karnataka**

1969. Dr. K Sudhakar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the total amount of claims disbursed by the insurance companies under the Pradhan Mantri Fasal Bima Yojana (PMFBY) in the country including for the State of Karnataka;

(b) whether there is any delay with respect to settlement of claims under PMFBY for farmers and if so, the details thereof;

(c) whether there is any proposal under consideration to reduce the premium component of farmers under PMFBY and if so, the details thereof;

(d) the details of benefits under the said Yojana for the farmers of Chikkaballapur district of Karnataka;

(e) the details of steps taken to extend the scheme to other sectors such as floriculture and dairy sectors; and

(f) the details of existing insurance schemes for the floriculture sector and the details of farmers enrolled under the same for Chikkaballapur district?

### **Incubators and Startups**

1970. Shri Kesineni Sivanath:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details of the total number of incubators and startups selected, State and district-wise particularly from the State of Andhra Pradesh;

(b) the details of the funds sanctioned and released for the selected incubators and startups from 2021-25, State-wise;

(c) whether the Government has any data regarding the total number of jobs created by the selected startups under the incubator;

(d) if so, the details thereof, State and district-wise included State of Andhra Pradesh as on date;

(e) whether the Government has noted any issues from the applicant under the grievance cell of Department of Promotion of Industry and Internal Training (DPIIT) such as delayed evaluation of applications and disbursement; and

(f) if so, the details thereof?

### **Steel Production and New Plants**

1971. Thiru D M Kathir Anand:

Will the Minister of STEEL

be pleased to state:

(a) whether the total production capacity, actual production, consumption of both iron ore and finished steel in India do not match with total demand in the country;

(b) if so, the details thereof and steel production achieved during each of the last three years, Plant-wise;

(c) the details of steps taken to fund the development and modernization of the integrated steel plant at Salem in Tamil Nadu and also any new steel company in Vellore Parliamentary Constituency; and

(d) whether the Steel Authority of India Limited (SAIL) and the other subsidiaries of SAIL are focusing on opening new market, to maximize steel market potential and high standards of customer services, if so, the details thereof?

### **Tractor and Farm Equipment Manufacturing Industry in Punjab**

1972. Shri Gurmeet Singh Meet Hayer:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) the steps taken by the Government to support and expand the tractor and farm equipment manufacturing industry in Punjab;

(b) whether there are any special incentives or benefits provided to manufacturers exporting tractors and agricultural equipment, particularly to Africa and other markets, if so, the details thereof;

(c) if no special benefits are offered details of the measures being considered to encourage exports and enhance global competitiveness;

(d) what initiatives are being taken to improve infrastructure and logistics in Punjab to facilitate tractor & Implements exports; and

(e) whether there is any strategy to promote R&D in the tractor & Farm equipment manufacturing sector in Punjab, focusing on products suited for diverse agricultural practices abroad?

### **SEED Scheme for De-notified Tribes**

1973. Dr. Prashant Yadaora Padole:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the number of beneficiaries under different components of the SEED (Scheme for Economic Empowerment of De-notified, Nomadic and Semi-Nomadic Tribes) scheme;

(b) the status of Certificate issued to De-notified Tribes;

(c) whether there are discrepancies in issuing certificates to De-notified Tribes and if so, the measures adopted to ensure that such discrepancies do not occur; and

(d) whether the Government is taking steps to repeal the Habitual Offenders Act across States as per the recommendation of the Committee on the Elimination of Racial Discrimination and if so, the details thereof?

### **Promotion of Soilless Agriculture**

1974. Shri Vishnu Dayal Ram:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has introduced any financial assistance, subsidies or incentives to promote soilless agriculture such as hydroponics, aeroponics and aquaponics;

(b) if so, the details thereof, including eligibility criteria and disbursement mechanisms; and

(c) if not, the reasons therefor?

### **Establishment and Functioning of KVKs in Andhra Pradesh**

1975. Shri Tangella Uday Srinivas:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the details of Krishi Vigyan Kendras (KVKs) approved and established in Andhra Pradesh, along with their district-wise distribution and year of establishment;
- (b) the funds received by these KVKs over the last five years, year-wise;
- (c) the details of activities undertaken by each KVK in Andhra Pradesh over the last five years, year-wise;
- (d) whether many newly carved-out districts in Andhra Pradesh, especially Kakinada, lacks functional KVKs; and
- (e) if so, the reasons for non-establishment of KVKs in these districts and the steps taken to set up KVKs, especially in Kakinada, at the earliest?

### **Micro Irrigation Fund**

1976. Shri Balashowry Vallabhaneni:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the details of the aims and objectives of Micro Irrigation Fund;
- (b) whether the corpus has been increased to Rs. 10,000 crores as proposed in 2021-22 Budget, if so, the details thereof and if not, the reasons therefor; and
- (c) the details of projects approved and landed under MIF during the last three years, year and State-wise, with a particular reference to Andhra Pradesh?

### **Promotion of Chhattisgarh Traditional Textile**

1977. Smt. Roopkumari Choudhary:

Will the Minister of TEXTILES

be pleased to state:

- (a) the specific initiatives that are being undertaken to document, preserve and promote Chhattisgarh's traditional textiles, such as the Kachhora saree and Bastar embroidery;
- (b) the manner in which these schemes like Samarth, NHDP and CHCDS tailored to upskill Chhattisgarh's local artisans;
- (c) whether the Chhattisgarh's traditional textiles are being integrated into the "Make in India" initiative to enhance their national and international market presence;
- (d) whether there are any collaborations with private industries, e-commerce platforms or international organizations to expand market access for Chhattisgarh's weavers and artisans; and
- (e) the steps that are being taken to promote innovation and contemporary design adaptations while maintaining the authenticity of traditional textile techniques?

### **Electric Vehicle Promotion and Charging Infrastructure under FAME II in Andhra Pradesh**

1978. Shri Sribharat Mathukumilli:  
Shri Lavu Sri Krishna Devarayalu:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

- (a) the details of Original Equipment Manufacturers (OEMs) and dealers registered under the FAME II scheme in Andhra Pradesh;

(b) the total number of electric two-wheelers (e-2W), three-wheelers (e-3W) and four-wheelers (e-4W) sold under FAME II in Andhra Pradesh, district-wise, including Visakhapatnam;

(c) the total number of charging stations sanctioned under FAME II in Andhra Pradesh, along with the number of stations that have been set up, district-wise, including Visakhapatnam;

(d) whether there have been any challenges or delays in setting up charging stations in Andhra Pradesh and if so, the reasons for the delays and the expected time of completion; and

(e) the initial targets for the number of electric vehicles to be supported under FAME II and the progress made towards achieving these targets so far?

### **Rural MSME Cluster**

1979. Dr. Prabha Mallikarjun:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether the Government has explored transforming rural areas into employment hubs by incentivizing agro-industries, promoting rural startups, and encouraging skill-based local enterprises, particularly in light of the post-pandemic trend of reverse migration;

(b) whether the Government is aware that rural areas continue to struggle with digital banking infrastructure, if so, the initiatives taken to achieve full financial inclusion by expanding digital banking, micro-financing, and fintech solutions in unbanked villages;

(c) whether the Government has considered innovative water conservation models such as underground aquifer recharge, community rainwater harvesting, and providing incentives for drip irrigation to address frequent droughts in many parts of Karnataka, especially in Davanagere district; and

(d) whether there is any plan to establish a Rural MSME Cluster Davanagere's strong base in agriculture and textiles to support local entrepreneurs, weaving cooperatives, and agro-processing industries?

### **Promotion of Kheta Embroidery**

1980. Dr. Mohammad Jawed:

Will the Minister of TEXTILES

be pleased to state:

(a) The steps taken by the Government to promote and preserve the traditional Kheta and Sujni embroidery of Kishanganj, Bihar to support local artisans, enhance their livelihood opportunities, and promote cultural heritage;

(b) whether any financial support and skill development programs for local artisans in Kishanganj is organised by the Government; and

(c) the details of encouraging market linkages and branding for these unique handlooms at both national and international levels?

### **Gram Manchitra Application**

†1981. Smt. Vijaylakshmi Devi:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

- (a) the details of impact of the 'Gram Manchitra Application' and the manner in which it is transforming governance at the Panchayat level;
- (b) whether the Government is taking any other steps to improve the use of technological advancements at the Panchayat level; and
- (c) if so, the details thereof?

### **National Backward Classes Finance and Development Corporation**

1982. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) the details of funds allocated and utilized under each of the financial inclusion schemes for the welfare of OBCs for the last year, State-wise;
- (b) the details of proposals received, sanctioned and pending under each of the schemes during the last year, State-wise;
- (c) the details of funds released under the NBCFDC State-wise including State of Andhra Pradesh during the last five years; and
- (d) the number of beneficiaries under this fund, classified State and district-wise for the State of Andhra Pradesh?

### **Steel Imports**

1983. Dr. M K Vishnu Prasad:  
Dr. Kalyan Vaijinathrao Kale:

Will the Minister of STEEL

be pleased to state:

- (a) the steps being taken to address the impact of rising steel imports on domestic steel prices, particularly hot-rolled coil prices and the effect on inflation;
- (b) whether the Government has any plan to impose a levy or tariff on imported steel to support domestic manufacturers and protect them from dumping practices, if so, the timeline for such measures;
- (c) the Government intend to balance inflationary pressures with the need to incentivise domestic steel production and safeguard capital expenditure projects reliant on affordable steel;
- (d) the measures being implemented to improve the competitiveness of domestic steel manufacturers to reduce dependency on imports in the long term; and
- (e) the measures taken to control rising prices of steel used in constructions and various other industries?

### **Target of Houses under PMAY-G**

1984. Shri Rajesh Naranbhai Chudasama:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) the number of houses targeted to be constructed under Pradhan Mantri Awas Yojana Gramin (PMAY-G) by the year 2024, State-wise;
- (b) whether the targets under PMAY-G are being achieved in the country;

- (c) if so, the details thereof, State-wise; and  
 (d) the details of financial assistance provided by the Government in this regard, State-wise?

### **Celebration of Animal Husbandry and Animal Welfare**

1985. Shri Manoj Tiwari:  
 Shri Bibhu Prasad Tarai:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

- (a) the details of specific programmes or initiatives will be undertaken as part of the celebration of Animal Husbandry and Animal Welfare;
- (b) the manner in which farmers, dairy producers and animal welfare organisations be involved in these activities;
- (c) whether there are any special training or capacity-building workshops planned for veterinarians and animal caretakers, if so, the details thereof; and
- (d) whether there are any financial incentives or subsidies planned to support animal husbandry and welfare initiatives, if so, the details thereof?

### **Features of DAY-NRLM**

†1986. Smt. Delkar Kalaben Mohanbhai:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) the features of Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM);
- (b) the details of funds sanctioned, allocated and utilized under the said scheme, State-wise including Dadra and Nagar Haveli during the last three years and the current year;
- (c) the details of number of women included in Self Help Groups (SHGs) under the said scheme, State-wise particularly in Dadra and Nagar Haveli;
- (d) whether the Government has signed a Memorandum of Understanding (MoU) with Ministry of New and Renewable Energy to facilitate green mobility for women of SHGs and DAY-NRLM;
- (e) if so, the details thereof, State-wise including Dadra and Nagar Haveli; and
- (f) the steps being taken by the Government to reach the last person to eradicate poverty under this scheme?

### **Climate-Resilient Agriculture Technologies**

1987. Shri Ramasahayam Raghuram Reddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the measures undertaken in order to develop climate-resilient agricultural technologies;
- (b) the measures undertaken in order to encourage crop diversification;
- (c) whether the Government plans to promote drip irrigation technology to staple crops, if so, the details thereof; and
- (d) the measures taken to upgrade Krishi Vigyan Kendras (KVKs) in order to ensure that they

can meet climate resilience challenges?

### **Helpline Number for Complaints of Cyber Crimes**

†1988. Dr. Bholu Singh:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the Government has set up any special helpline number for complaints of cyber crimes;

(b) if so, the salient features of the helpline number along with implementation mechanism thereof;

(c) the number of cases provided assistance through the said helpline number so far; and

(d) the impact of the said initiative on preventing cyber crime?

### **Strengthening Internal and Cyber Security**

†1989. Shri Chhatrapal Singh Gangwar:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the new measures proposed in the Budget to strengthen internal security; and

(b) the upcoming plans of the Government in the field of cyber security?

### **Milch Cattle**

1990. Shri Anup Sanjay Dhotre:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the number of milch cattle at present in the country, State-wise;

(b) whether the Government has taken/is taking steps to increase the number of milch cattle, if so, the details thereof including various schemes in this regard, State-wise;

(c) the steps taken and the details of the financial assistance being provided and released to encourage/develop dairy industry in the country along with the conditions for eligibility during the last four years, State/district-wise including Akola district of Maharashtra;

(d) whether the Government has allocated funds to small farmers for cattle rearing or dairy industry, if so, the details thereof along with the details of amount of funds provided thereof during the last three years, State/district-wise including Akola district of Maharashtra; and

(e) the details of the percentage increase in the income of farmers, State/district-wise especially in Akola district of Maharashtra?

### **Pending Application of PM-KISAN**

1991. Shri Tariq Anwar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the status of implementation of the PM-KISAN and other agricultural schemes;
- (b) the number of PM-KISAN applications those are eligible as per the present eligibility criteria but, pending at different level for inclusion in PM-KISAN List; and
- (c) the details and number of farmers who have benefited from the said schemes so far?

### **Tariff Policy**

†1992. Smt. Mahima Kumari Mewar:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) whether the Government has taken any specific steps for tariff related policy in the light of changing trade scenario in the world;
- (b) if so, the details thereof; and
- (c) whether the Government has made any special provision for import-export of goods from Rajasthan and if so, the details thereof?

### **Agricultural Credit Mechanisms**

1993. Shri Pushpendra Saroj:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the current agricultural credit mechanisms are adequately addressing the emerging challenges of climate-resilient farming practices, if so, the details thereof;
- (b) the policy framework being considered to transition from input-intensive to knowledge-intensive agricultural systems;
- (c) the strategic approach to integrate technological innovations like nano-urea and nano-DAP into mainstream farming practices; and
- (d) the specific measures under consideration to build value chains where farmers receive 75-80% of consumer prices similar to the dairy sector?

### **Cyber Crime Prevention against Women and Children (CCPWC) Scheme**

1994. Smt. Kanimozhi Karunanidhi:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) the details of funds allocated, disbursed and utilized under the Cyber Crime Prevention against Women and Children (CCPWC) Scheme since inception, State-wise and Year-wise;
- (b) the number of cyber forensic laboratories and training programmes established under the scheme in Tamil Nadu and other States;
- (c) the steps taken to address the rise in cyber crimes against women and children; and
- (d) the measures being implemented to improve coordination between State and Union Government agencies for faster resolution of cyber crime cases?

### **Reorganisation of Union Territory of Ladakh**

†1995. Shri Dilip Saikia:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) whether there has been any improvement in health, education and energy infrastructure since the reorganisation of the Union Territory of Ladakh; and
- (b) if so, the details thereof?

### **Expansion of Fire Services**

†1996. Shri Brijmohan Agrawal:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) the initiatives taken by the Government under the Scheme for Expansion and Modernization of Fire Services in the State of Chhattisgarh during the last three years;
- (b) the total amount allocated and utilized and the target set under this scheme in the State of Chhattisgarh during the last three years;
- (c) whether the Government has made any assessment of gaps in firefighting infrastructure and personnel requirements and if so, the details thereof, State-wise;
- (d) whether any benchmarks have been set for response time and service delivery under this Scheme and if so, the details thereof; and
- (e) whether any monitoring mechanism has been put in place to evaluate the implementation and effectiveness of this Scheme and if so, the details thereof including key performance indicators thereof?

### **Organic Farming Support for Small Farmers in Andhra Pradesh**

1997. Dr. Gumma Thanuja Rani:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the steps taken to promote organic farming among small and marginal farmers in Andhra Pradesh;
- (b) the details of financial assistance provided to these farmers, with specific data on assistance to SC/ST farmers; and
- (c) the initiatives to create market linkages for organic produce from the State?

### **Financing Facility under AIF**

1998. Shri Shirang Appa Chandu Barne:  
Shri Kanwar Singh Tanwar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the Government has accorded its approval for the progressive expansion of the financing facility under the Agricultural Infrastructure Fund (AIF) to the Central Sector Schemes in the country;
- (b) if so, the details of the financial assistance approved and disbursed under this scheme in the country, especially to the States of Maharashtra and Uttar Pradesh, till date;

(c) the details of farmers benefited from the AIF in various States, especially in the Amroha Parliamentary Constituency of Uttar Pradesh, so far;

(d) the extent to which it has enhanced and strengthened the agricultural infrastructure so far, along with the extent to which it has provided assistance to the farmer community; and

(e) the details of other measures taken to expand the scope of AIF in various States, especially in the States of Maharashtra and Uttar Pradesh?

### **Social Welfare Programmes in West Bengal**

1999. Shri Jagannath Sarkar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the current status of social welfare programmes in West Bengal aimed at supporting marginalized communities, including scheduled castes, scheduled tribes and persons with disabilities;

(b) the initiatives taken to promote gender equality and protect the rights of women in the State;

(c) the measures being implemented to improve access to education, healthcare and employment for underprivileged groups in West Bengal; and

(d) the progress of programmes aimed at enhancing social inclusion and reducing economic disparities within the State?

### **Pradhan Mantri Adarsh Gram Yojana**

2000. Shri Sudama Prasad:

Shri Raja Ram Singh:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the details of beneficiaries under Pradhan Mantri Adarsh Gram Yojana (PMAGY) State/district-wise;

(b) the number of villages benefited under PMAGY;

(c) the details of villages having about 50% of SC population and above the same, State/district-wise;

(d) the total number of projects sanctioned under the yojana, State-wise;

(e) the total amount of funds allocated by the Ministry for projects under the PMAGY; and

(f) whether the Government intends to revise the criteria of the scheme whereby villages having less than 50% of SC population can also be benefited under the same, if so, the details thereof, if not, the other schemes in place to benefit villages having SC population less than 50%?

### **Utilisation of Budget Allocations**

2001. Shri S Venkatesan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

the details of the percentage of utilisation of Budget allocations to the Ministry and amount not utilised since 2015-16 till 2024-25?

### **Vibrant Village Programme (VVP)**

2002. Shri V K Sreekandan:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the Vibrant Village Programme (VVP) was launched way back in the year 2023 for development of villages on the northern border;

(b) if so, the details thereof;

(c) the total amount of funds allocated in each year since its launch;

(d) the total utilisation of funds made during each year; and

(e) the reasons for non-utilisation of funds allocated during those years?

### **Production Linked Incentive Scheme**

2003. Shri Sasikanth Senthil:

Will the Minister of TEXTILES

be pleased to state:

(a) the specific reasons that are contributing to the delays in implementing the Production-Linked Incentive scheme for textiles, particularly given that planned expansions have been suspended and disbursements have slowed significantly; and

(b) the manner in which the Government plan to address the potential impact of these delays on companies that have already committed to investing 300 crore and achieving a minimum turnover of 600 crore by 2024-25?

### **Pucca Awas under PMAY-G**

2004. Shri Dharambir Singh:  
Shri Tapir Gao:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the total cost incurred by the Government for the construction of 8,21,190 Pucca Awas under the Pradhan Mantri Awas Yojana Gramin (PMAY-G);

(b) whether there is any future plans or extensions of the PMAY-G scheme to ensure housing for all in rural areas of the country;

(c) if so, the details thereof; and

(d) the number of houses constructed under the PMAY-G scheme in the Bhiwani-Mahendergarh Lok Sabha constituency and the total expenditure incurred in this region?

### **Rural Roads in Punjab**

2005. Shri Malvinder Singh Kang:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the steps taken by the Government to develop the rural roads in Punjab under the Pradhan Mantri Gram Sadak Yojana (PMGSY), if so, the details thereof; and

(b) the manner in which the Government ensuring last-mile connectivity for remote villages in the State of Punjab, district-wise; particularly in Anandpur Sahib?

### **New Police District for Uri in J&K**

2006. Shri Abdul Rashid Sheikh:

Will the Minister of HOME AFFAIRS

be pleased to state:

whether there are any plans to create new police district for Uri in the UT of Jammu & Kashmir?

### **Employment of SC/ST Candidates**

2007. Dr. Rabindra Narayan Behera:

Will the Minister of STEEL

be pleased to state:

(a) the details of steps taken by the steel industries for employment of SC/ST candidates and skill development of the youth in Jajpur district; and

(b) the details of the other steps taken in this regard?

### **Policies regarding EV Charging Facilities**

2008. Shri Sudheer Gupta:  
Shri Chavan Ravindra Vasandrao:  
Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) the total number of electric vehicles sold in the country during 2024 and the percentage vis-a-vis the total sale of vehicles during the said period;

(b) whether electric vehicle sale is expected to rise by 27% by 2030 as per a report by SBI caps and if so, the details thereof;

(c) whether lack of charging stations and bad service facilities at established charging stations in the different parts of the country is decreasing consumers enthusiasm for electric vehicles;

(d) if so, the steps taken by the Government to overcome these lacunae;

(e) whether low number of charging stations and pathetic conditions of charging facilities is due to ambiguous policies of the Government; and

(f) if so, the concrete policies formulated by the Government regarding setting up and maintenance of EV charging facilities across the country?

### **Comprehensive Economic Partnership Agreement**

2009. Shri Bhartruhari Mahtab:  
Shri Ravindra Shukla Alias Ravi Kishan:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the key sectors that have been benefited the most from the Comprehensive Economic Partnership Agreement (CEPA) in terms of exports;

(b) whether the Government is planning similar CEPAs with other countries based on the India-UAE model; and

(c) if so, the details thereof?

### **Implementation of IWMP in Andhra Pradesh**

2010. Dr. Byreddy Shabari:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether the Government has assessed the implementation of the Integrated Watershed Management Programme (IWMP) in Andhra Pradesh, particularly in districts of Nandyal constituency, district-wise;

(b) if so, the details of watersheds developed under IWMP in the State, along with their current status, including infrastructure improvements, soil conservation measures and water resource management initiatives;

(c) whether advanced technologies such as remote sensing, GIS mapping and water modeling are being used to enhance IWMP effectiveness in developed areas in the State and if so, the specific projects where these have been implemented;

(d) the details of measures taken to integrate urban areas within the watershed management framework, particularly regarding stormwater management, flood control and green infrastructure development; and

(e) the steps being taken to ensure community participation, sustainable water use and climate change adaptation in the long-term management of watershed projects in Andhra Pradesh?

### **European Free Trade Association**

2011. Shri Kalyan Banerjee:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the Government has taken a significant step with European Free Trade Association (EFTA) towards deepening their Economic Engagement in the country;

(b) if so, the details of partner countries and their proposal to revitalize the trade and investment under Trade and Economic Partnership agreement (TEPA) and the details of plan to ensure Indian businesses benefit under this partnership to promote trade, investment and business facilitation between the two regions therefor;

(c) the details of the specific measures the EFTA desk undertake to facilitate trade and investment opportunities for the Indian Businesses with Nations therefor; and

(d) the details of sectors expected to see the Highest impact from this agreement therein?

### **Establishment of an Upavedh School at NHRDF**

2012. Shri Rajabhau Parag Prakash Waje:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government will consider establishing an Upavedh School at National Horticulture Research and Development Foundation (NHRDF) center in Chitegaon, Nashik, to provide real-time weather forecasts and climate-resilient crop research for local farmers, particularly those cultivating grapes, onions and pomegranates;

(b) if so, the details of steps those are being planned to approve and fund this initiative under central schemes such as National Innovations on Climate Resilient Agriculture (NICRA) and Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) to help Nashik's farmers better prepare for climate-related challenges;

(c) the manner in which the Government ensure that Chitegaon center is equipped with advanced weather monitoring instruments and data analytics for improving forecast accuracy and minimizing crop damage; and

(d) whether any timeline has been set for establishing this facility, considering urgent need for climate resilience support for farmers in Nashik and North Maharashtra?

### **Grants to SIRD**

2013. Shri Bibhu Prasad Tarai:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details of measures taken in streamlining the release of recurring grants to State Institute for Rural Development (SIRD), Bhubaneswar for paying salaries to the core faculties engaged with the support of Government, for organizing training programmes;

(b) the details of measures for release of non-recurring grants to SIRD, Bhubaneswar such as creation and renovation of training infrastructure in four installments;

(c) whether the release of grant in four installments delays the execution of work, it can be brought back to two installments, if so, the details thereof; and

(d) the total funds released and expenditure for MGNREGS under various heads, State-wise during the last three financial years?

### **Stray Animal Welfare**

†2014. Shri Harish Chandra Meena:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the details of the steps taken by the Government to overcome the problem of stray dogs, bulls etc. posing threat to pedestrians in the country, State-wise particularly Rajasthan;

(b) the details of Animal Welfare Committee in the country, State-wise including Tonk Sawai Madhopur district of Rajasthan;

(c) whether the Government has allocated any fund for vaccination of stray dogs and welfare of stray bulls; and

(d) if so, the State-wise details thereof?

### **Difference in Grants**

†2015. Smt. Dhanorkar Pratibha Suresh:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether there is a difference in the grants given under the Pradhan Mantri Awas Yojana (PMAY) in urban and rural areas, if so, the details thereof;

(b) whether the Government proposes to give equal grants under the PMAY for urban and rural areas;

(c) whether it is true that the grant under PMAY is not given on time, if so, the reasons therefor; and

(d) whether the Government is planning to increase the amount of grant under the said yojana to rupees five lakh in future?

### **Inclusion of 'Ho' Language in Eighth Schedule**

†2016. Smt. Joba Majhi:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the Government has any proposal to inclusion of 'Ho' language in the Eighth schedule of the Constitution;

(b) if so, the details thereof and time by which it is likely to be included and if not, the reasons therefor;

(c) whether the Government has received recommendation from the Odisha and Jharkhand Governments for this purpose as the People of the Ho community have been demanding this for many years; and

(d) if so, the time by which it is likely to be included and if not, the reasons therefor?

### **Steel Production**

2017. Ms Kangna Ranaut:

Will the Minister of STEEL

be pleased to state:

(a) the manner in which Ministry plan to support India's goal of becoming Aatmanirbhar in steel production;

(b) the Government would help MSMEs and small steel producers to compete in the global market; and

(c) the manner in which the green steel and sustainability would play a role in the future roadmap for steel plant?

### **Support to Coffee Farmers**

2018. Adv K. Francis George:  
Dr. Gumma Thanuja Rani:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) the total coffee production in the country in the last three years, State-wise;
- (b) the details of key initiatives taken by the Government to boost coffee productivity and export competitiveness;
- (c) whether the Government has taken any steps for export promotion of coffee;
- (d) the impact of climate change on coffee cultivation in major producing States like Karnataka, Kerala and Tamil Nadu and the details of measures being implemented by the Government to mitigate these challenges; and
- (e) whether the Government has any plans to support small and medium coffee farmers and if so, the details thereof?

### **Reforms in MGNREGS**

2019. Shri Kuldeep Indora:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) whether the Government has taken any new measures fostering innovations and reforms to enhance the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) effectiveness, if so, the details thereof;
- (b) whether any steps have been taken towards strengthening transparency and accountability mechanisms for preventing the misuse of public funds, if so, the details thereof; and
- (c) whether the Government has taken any steps to minimize or no use of machinery at worksites under the said scheme, if so, the details thereof?

### **Empowerment of Divyangjans**

†2020. Shri Ajay Bhatt:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) the measures taken by the Government for empowerment of persons with State (Divyangjans);
- (b) whether the Government has taken any steps to impart skill development training to Divyangjans particularly in Uttarakhand;
- (c) the percentage of Divyangjans got employment after receiving the said training along with the details thereof; and
- (d) the initiatives taken by the Government for upliftment of Divyangjans along with the achievements made in this regard?

### **Scholarship for SC/ST Students in Rajasthan**

†2021. Shri Bhajan Lal Jatav:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) the number and details of students from the Scheduled Castes and the Scheduled Tribes category in Rajasthan who are awaiting the receipt of their scholarship;
- (b) the schemes being implemented by the Government presently for Scheduled Castes and the Scheduled Tribes in Rajasthan; and
- (c) the amount of funds being spent on the said schemes, State-wise?

### **Establishment of SEZ**

2022. Shri Vamsi Krishna Gaddam:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) whether the Government has received proposals to establish a Special Economic Zones (SEZs) for cotton textiles, green energy equipment and automotive spare parts in Peddapalli;
- (b) if so, the current status of approvals and fund allocations for these projects; and
- (c) the number of jobs expected to be created through these SEZs initiatives and the measures being implemented by the Government to support small and medium enterprises in the region?

### **Milk Production**

†2023. Shri Brijendra Singh Ola:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

- (a) the current status of livestock in the country during the last three years and the current year in the State of Rajasthan, State and year-wise;
- (b) whether the country is the world's largest milk producer;
- (c) if so, whether the cattle breeders are getting remunerative price for milk produced by them;
- (d) if so, the manner in which the evaluation is done by the Government;
- (e) whether cattle breeders are not getting remunerative price for milk produced by them, if so, the steps being taken by the Government to ensure that cattle breeders get a remunerative price for milk produced by them;
- (f) whether the Government is also exporting the milk; and
- (g) if so, the details thereof during the last three years including the current year, if not, the reasons therefor?

### **Crime against Children**

†2024. Shri Anil Baluni:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) whether crimes against women and children have been given priority under Bharatiya Nyaya Sanhita (BNS), 2023, if so, the details thereof; and
- (b) whether any special provisions have been made in the newly enacted criminal laws to prevent trafficking of minor girls and if so, the details thereof?

### **Loss of Foodgrains and Vegetables due to Natural Calamities**

†2025. Shri Ujjwal Raman Singh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the quantity of the loss of foodgrains, fruits and vegetables due to natural calamities in the country during the year 2022-24;

(b) the corrective steps taken by the Government to deal with the adverse impact of the same on the economy due to this loss;

(c) whether the Government have made any change in the norms for the assistance related to damage to crops due to natural calamities like flood, drought, hailstorm etc. during the said period;

(d) if so, the details thereof; and

(e) whether the Government proposes to increase the compensation provided for crop loss due to natural calamities, if so, the details thereof?

### **Development of e-Platform**

2026. Shri Biplab Kumar Deb:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the Government is planning to develop any e-platform to connect exporters, MSMEs, entrepreneurs with various stakeholders; and

(b) if so, the benefits of the platform related to trade related information and data?

### **National Level Campaign for WDC**

†2027. Shri Bajrang Manohar Sonwane:  
Shri Shirang Appa Chandu Barne:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether the Government has launched a national level campaign to increase people's particulars and create awareness about watershed development activities;

(b) if so, the details thereof along with its objectives;

(c) whether the Union Government has announced 'Watershed-Janbhagidari Pratiyogita' under WDC-PMKSY 2.0 for the years 2025 and 2026;

(d) if so, the details thereof; and

(e) the details of financial provision made for the said project and the number of projects which will be benefitted per year?

### **Establishment of Makhana Board**

†2028. Shri Gopal Jee Thakur:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has any plan for the establishment and implementation of Makhana Board and if so, the details thereof and the benefits likely to be reaped by the establishment of the board;

(b) whether the Government has approved the formation of Makhana Board for the development of Mithila Makhana and if so, the details thereof;

(c) whether Makhana is mainly produced in Mithila region and its GI tag is also Mithila Makhana and keeping in view the production capacity of Makhana whether the Government plan to establish the headquarters of the newly declared Makhana Board in Darbhanga (Bihar); and

(d) if so, the time by which it is likely to be established and if not, the reasons therefor?

### **Mahila Samridhi Yojana (MSY)**

2029. Shri Appalanaidu Kaliseti:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the utilization rate of funds allocated under Mahila Samridhi Yojana (MSY), along with details of districts with significantly lower utilization and the steps taken to address this, State and district-wise including Andhra Pradesh;

(b) the number of women beneficiaries, including Self-Help Groups (SHGs), who have received microfinance loans under MSY in Andhra Pradesh during the last five years, State/district and year-wise;

(c) the percentage of women beneficiaries from Scheduled Castes (SCs), Scheduled Tribes (STs), and Other Backward Classes (OBCs) in Andhra Pradesh who have successfully established their own enterprises under MSY, State-wise; and

(d) the details of challenges or delays in identifying eligible beneficiaries and disbursing loans under MSY, and the measures taken to resolve these issues?

### **Traditional Carpet Craft**

†2030. Shri Abhay Kumar Sinha:

Will the Minister of TEXTILES

be pleased to state:

(a) whether the Government is aware that Aurangabad is famous for traditional carpet craft and immense importance in Bihar;

(b) if so, the steps being taken to promote Aurangabad carpets as a symbol of India's rich heritage and craftsmanship at national and international forums;

(c) whether the Government is planning to grant Geographical Indication (GI) tag to Aurangabad carpet to preserve its authenticity and enhance its market potential;

(d) the schemes or incentives being provided to Aurangabad artisans and weavers to promote carpet production and export; and

(e) whether the Government has any proposal to set up dedicated export zones or collaborate with international trade fairs to promote global expansion of Aurangabad carpets and if so, the details thereof?

### **Development of New Industrial Areas**

†2031. Smt. Lovely Anand:  
Shri Rampriti Mandal:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) whether the Government is contemplating creation of certain industrial areas in Bihar to promote industrial development and generate employment opportunities therein;
- (b) whether any proposal for developing certain new industrial areas in different districts of Bihar has been forwarded by the Government of Bihar to the Union Government;
- (c) if so, the current status of the said proposal; and
- (d) the details thereof?

### **Promotion of Dairying in Odisha**

2032. Shri Sukanta Kumar Panigrahi:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

- (a) the steps have been taken by the Ministry to promote Dairying in Odisha, particularly in terms of infrastructure development and financial assistance to dairy farmers;
- (b) the details of dairy farms and cooperative societies established in Odisha under various Governmental schemes and their impact on local livelihoods;
- (c) whether the Ministry has taken any initiatives to enhance the production, processing and marketing of dairy products in the State, especially in rural and remote areas; and
- (d) the measures are being adopted to address challenges faced by dairy farmers in Odisha, such as access to veterinary care, feed supply and fair pricing?

### **Industrial Corridor**

†2033. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) whether the Government is planning to set up an industrial corridor in Gorakhpur to promote local manufacturing and trade, if so the details thereof;
- (b) the names of the industrial sectors identified for promotion in Gorakhpur under the Make in India initiative or other similar Schemes;
- (c) whether any incentives have been provided to attract investments in Gorakhpur; and
- (d) if so, the details thereof?

### **PACS Functioning as CSC**

†2034. Shri Imran Masood:

Will the Minister of COOPERATION

be pleased to state:

- (a) the details of Primary Agricultural Credit Societies (PACS) functioning as Common Service Centres (CSC) for citizen centric services;
- (b) whether employments are likely to be generated to the local unemployed persons through the said scheme, if so, the details thereof;
- (c) the manner in which the farmers are likely to get benefit through this scheme;
- (d) the number of Primary Agricultural Credit Societies (PACS) functioning as Common Service Centres (CSC) for citizen centric services in Uttar Pradesh particularly in Saharanpur district; and
- (e) the block-wise details thereof in Saharanpur district?

### **Measures to protect Agriculture Areas from Industrial Waste**

†2035. Shri Harendra Singh Malik:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether any measures have been taken to protect agricultural areas getting polluted by industrial waste in the western Uttar Pradesh, including Muzaffarnagar district;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether there is any process for compensating the farmers for their agricultural land which has got barren due to industrial waste; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Report on PMFBY**

2036. Shri Sukhdeo Bhagat:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the 2023 CAG report on PMFBY reveals that 75% of insurance claims favour large agribusinesses, while only 25% of small farmers receive timely payouts, with 50% facing delays over six months;
- (b) whether it is a fact that 85% of our country's farmers are small holders; and
- (c) the steps that the Government is taking to ensure equitable and timely benefits under the scheme, instead of favouring large corporate farms?

### **MGNREGS in Assam**

2037. Shri Joyanta Basumatary:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) the details of fund allocated and sanctioned for the State of Assam under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years;
- (b) whether the Government has any plan to increase the fund allotted to State of Assam under MGNREGS;
- (c) whether the Government has received any demand from State of Assam to increase their MGNREGS funds;
- (d) the time by which the Government intends to pay all pending wages and material dues to

Assam; and

(e) the details of measures taken by the Government to properly implement MGNREGS?

### **Scheme for Modernisation of Police Force**

†2038. Shri Sanatan Pandey:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the Government has formulated any scheme for modernization of the Police Force;

(b) if so, the details thereof, State-wise;

(c) the details of the reforms likely to be made under the said scheme; and

(d) whether the law and order situation is likely to be improved as a result thereof and if so, the details thereof?

### **Social Security Schemes for the Elderly**

2039. Shri Benny Behanan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether the Government is aware of the growing issue of elderly individuals being left without family care due to the increasing migration of youth to foreign countries, particularly in States like Kerala and if so, the details thereof;

(b) whether the Government has conducted any studies to assess the impact of this trend on the well-being, security and healthcare of elderly citizens in the country;

(c) whether the Government plans to introduce new social security schemes or strengthen existing programmes to ensure adequate financial, medical and emotional support for the elderly, especially those living alone or in rural areas and if so, the details thereof; and

(d) the details of any initiatives taken to promote affordable eldercare homes, day-care centres or community support systems to address the needs of senior citizens?

### **Opening of Liquor Shops**

2040. Shri Ve Vaithilingam:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether the Government has formulated guidelines for opening of liquor shops based on the population, if so, the details thereof; and

(b) whether any restriction in issue of license/permission for starting of distillery units in the water starving area, if so, the details thereof?

### **Non-Operating Textile Units**

2041. Shri Sachithanatham R:

Will the Minister of TEXTILES

be pleased to state:

- (a) the number of non-operating textile units in Tamil Nadu which are operating under financial crisis and are at the verge of closure;
- (b) the reasons for the increase of non-operating textile units;
- (c) the remedial measures taken by the Government to make the operations viable and sustainable; and
- (d) the number of workers affected due to closures of units alongwith the steps taken by the Government for rehabilitation in this regard?

### **Special Assistance for the Small and Marginal Farmers**

†2042. Dr. Lata Wankhede:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the major schemes and programmes being implemented by the Government to increase the income of farmers and for the development of agriculture sector in India;
- (b) whether the Government has taken any initiative to provide special assistance for the small and marginal farmers;
- (c) the improvement felt in the quality of life of farmers by these schemes; and
- (d) whether any positive change in social and economic status of the farmers have been caused by the schemes?

### **National Fellowship for Other Backward Classes**

†2043. Shri Dinesh Chandra Yadav:  
Shri Ramprit Mandal:  
Shri Giridhari Yadav:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) the number of students provided with assistance by the Government under National Fellowship for Other Backward Classes Scheme in the country during the last ten years State-wise including Bihar;
- (b) the total amount provided by the Government in this regard;
- (c) whether it is true that the Other Backward Classes (OBCs) students are facing a lot of difficulties in getting the fellowship under the said scheme and if so, the details thereof; and
- (d) if so, whether the Government is taking any measures to make the scheme a success, if so, the details thereof?

### **Utilisation of NTC Mills Land**

2044. Shri N K Premachandran:

Will the Minister of TEXTILES

be pleased to state:

- (a) whether the Government proposes to utilise the land owned by NTC Parvathy Mills at Kollam;
- (b) if so, the details thereof;

(c) whether it has come to the notice of the Government regarding the request to transfer the land of Parvathy Mills, Kollam for upgrading the Asramam ESI Model and Super speciality Hospital in to ESI Medical College;

(d) if so, the proposal of the Government regarding transferring the land to a Central Government Corporation for rendering health services and education in medical field so as to provide medical facility to the workers insured under ESI;

(e) whether the Government proposes to initiate action to early disposal of the petition pending before Court with regard to property of Parvathy Mills, Kollam; and

(f) if so, the details of action taken thereon?

### **Financial assistance scheme for Divyangjans**

†2045. Shri Dulu Mahato:  
Ms Kangna Ranaut:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the measures taken to ensure that persons with disabilities can easily access financial assistance scheme under the Government initiatives;

(b) the steps taken by the Government to ensure long-term employability of persons with disabilities apart from job fairs;

(c) whether there is any plan to expand the scope of subsidized financial assistance programmes for persons with disability in rural areas of Jharkhand; and

(d) if so, the details thereof?

### **Fish Landing Centre**

†2046. Shri Parimal Suklabaidya:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether the construction work of the proposed fish landing centre at Silkuri in Cachar district has got started, if so, the quantum of work completed so far;

(b) the estimated timeline for the construction of the fish landing centre;

(c) whether any specific date has been set for completion of the project;

(d) the amount of fund sanctioned for this project; and

(e) whether the allocated amount has been released and if so, the total funds allocated of spent so far thereon?

### **Disability Pension Criteria**

†2047. Shri Patel Umeshbhai Babubhai:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether earlier in the Union Territory of Dadra and Nagar Haveli and Daman and Diu, pension was provided for 40% disability;

(b) if so, the reasons of the said pension is not being provided at present including the details thereof;

- (c) the purpose of increasing the standard/criteria of 40% to 80% in the said pension scheme;
- (d) the number of people benefitted from 40% disability criteria along with the total funds spent on the said scheme per month; and
- (e) the number of people being benefitted after implementation of 80% disability criteria along with the total funds spent on the said scheme per month?

### **Property Cards**

2048. Dr. Mallu Ravi:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) whether the distribution of Survey of Villages and Mapping with Improved Technology in Village Areas (SVAMITVA) Property Cards has contributed to better rural Governance and empowerment; and

(b) if so, the details thereof and the steps being taken by the Government to ensure its effective implementation in the country, State-wise particularly Telangana?

### **Gross Domestic Product**

2049. Shri T R Baalu:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether it is a fact that the manufacturing sector's share in Gross Domestic Product (GDP) has been stagnating at around 15 per cent of GDP during the last ten years;

(b) the details of measures taken by the Government to address this major issue; and

(c) the details of outcome of improvements as a result of the remedial measures in this regard?

### **Projects under TIES**

2050. Shri Daggumalla Prasada Rao:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether any grants have been sanctioned by the Empowered Committee to identify sector specific infrastructure gaps and mapping of assets; and

(b) if so, the details thereof classified State-wise?

### **National Policy for Recognising Landless Farmers**

2051. Shri G Kumar Naik:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the National Policy for Farmers recognizes individuals without land ownership as farmers;

(b) whether the PM KISAN benefits are restricted to land-owning farmers, and if so, the

reasons therefor; and

(c) whether the scheme's benefits will be extended to non-land owning farmers who meet other criteria, if so, the details thereof?

### **Procedure for Enrolling in National Mission on Natural Farming**

2052. Shri Jagdambika Pal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether there any specific forms, documents or prerequisites required for applying for a small farmer interested in transitioning to natural farming under the National Mission on Natural Farming (NMNF) and is there any clear step-by-step process to enroll their land and whom to approach—Gram Panchayat, Block, the development Office, or Krishi Vigyan Kendra (KVK), if so, the details thereof;

(b) whether the enrolments are open year-round or are season-specific, if a farmer misses the cluster deadline, can they enroll individually or in the next cycle, if so, the details thereof;

(c) whether there are any designated officials or Krishi Sakhis to assist farmers, and how accessible are these resource persons for those in remote areas; if so, the details thereof;

(d) whether the farmers receive training immediately, or have to wait for cluster formation;

(e) the details of financial or technical assistance guaranteed upon enrolment or are linked to milestones; and

(f) the manner in which does the Ministry ensure small landholders are not excluded from NMNF due to procedural or logistical barriers?

### **Average Daily Earning of Farmers**

2053. Shri Anand Bhadauria:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of efforts that the Government has taken during the last three years to ensure average daily earning of farmers from agriculture is at least equal to minimum wages in the country;

(b) the number of farmers in the country who have average daily agricultural income above the minimum wages, State-wise; and

(c) the number of farmers who have average daily agricultural income below the minimum wages in the country, State-wise?

### **Role of Seed Research Centres**

2054. Dr. Nishikant Dubey:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether seed research centres play a pivotal role in providing quality produce to farmers and if so, the details thereof;

(b) the details of the total number of seed research centres established so far in the country, State-wise; and

(c) whether the Government proposes to set up new seed research centres, if so, the details thereof, State-wise including the State of Jharkhand and if not, the reasons therefor?

### **Steel Production**

2055. Smt. Mala Roy:

Will the Minister of STEEL

be pleased to state:

- (a) the details of Steel production in the country during the last five years, year-wise;
- (b) whether such production is sufficient to fulfil domestic needs; and
- (c) if so, the details thereof?

### **Various beneficiary Schemes for Delhi Farmers**

†2056. Shri Ramvir Singh Bidhuri:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the details and names of schemes from which farmers of Delhi benefitted during the last ten years; and
- (b) the amount of funds made available by the Government to the Government of NCT Delhi for implementation of the said schemes during the last ten years along with the details thereof?

### **Low Pesticide Levels for Rice Export**

2057. Thiru Arun Nehru:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) whether it is a fact that European Union (EU) has updated its control list with unreasonable low pesticide levels (viz. EU limit - Aflatoxin B1: 2 µg/kg, India limit through FSSAI - 10 µg/kg, US limit - 20 µg/kg) for rice export from India, if so, the details thereof;
- (b) whether this has affected many rice producers from the States of Andhra Pradesh and Tamil Nadu who export non basmati rice, if so, the details thereof;
- (c) whether this has taken away the advantage Indian companies during the years and the sudden change in control limit has given unfair advantages to ASEAN countries who have taken the Indian producers position in EU, if so, the details thereof;
- (d) the details of steps taken to level this unfair step;
- (e) whether many EU companies take advantage of the Indian market with liberal rules; and
- (f) if so, the details thereof?

### **PACS for Rural Water Supply Works in Surat**

2058. Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of COOPERATION

be pleased to state:

- (a) whether any steps have been taken by the Ministry for the role of PACS for rural water supply related works, particularly in Surat district, if so, the details thereof;
- (b) whether the State has any role for successful implementation of this initiative, if so, the details of the projects undertaken by respective States;
- (c) the details about budget allocation for PACS including expenditure details; and
- (d) the manner in which the rural households and people are getting benefitted from this scheme in the last three years and how this initiative is cooperating with Jal Jeevan Mission?

### **Bhika Ramji Idate Commission**

†2059. Shri Rajesh Ranjan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) whether a commission was constituted in the chairmanship of Bhiku Ramji Idate in the year 2015 for making assessment of economic and social status of denotified nomadic and semi-nomadic tribes;
- (b) if so, whether the commission has submitted its report to the Government;
- (c) if so, whether the Government has taken any action thereon;
- (d) whether the Government is aware of the fact that no district Magistrate could issue the job cards under MGNREGS to the people belonging to the denotified nomadic tribes in the country;
- (e) if so, the reasons therefor; and
- (f) the time by which the people belonging to the above stated tribes be included into the mainstream of the country?

### **Completion of Roads and Bridges under PMGSY**

2060. Dr. Bachhav Shobha Dinesh:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) the current status of implementation of Pradhan Mantri Gram Sadak Yojana phases III and IV alongwith overall percentage of roads under the yojana awaiting completion, State-wise and district wise especially Maharashtra;
- (b) the number of roads and bridges under Dhule Lok Sabha Constituency in Maharashtra pending with the Department for approval along with the steps taken by the Government in this regard;
- (c) whether the Government has taken any measures to ensure the realisation of the deadline of PMGSY-III of March 2025; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Employment Generation under Textile Sector**

2061. Shri Dineshbhai Makwana:

Will the Minister of TEXTILES

be pleased to state:

- (a) whether there are any new policies or schemes introduced during the event to benefit artisans and handicraft workers and if so, the details thereof?

(b) the manner in which these events help in skill development and employment generation within the textile and handicraft industries; and

(c) whether there are any incentives or financial support programmes available for startups and new businesses in the textile sector and if so, the details thereof?

### **Dowry Crimes**

†2062. Shri Giridhari Yadav:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the Hon'ble Supreme Court, after hearing certain petitions, has passed an order that action in dowry crimes be taken only after a preliminary inquiry;

(b) whether on the basis of a mere complaint, an FIR is lodged not only against the entire family in dowry crimes but even the names of distant relatives are included in the FIR;

(c) if so, whether the Government proposes to issue directions to all States that FIRs be lodged only after a preliminary inquiry in dowry crimes; and

(d) if so, the time by when it will be implemented and if not, the reasons therefor?

### **Devolution Report**

2063. Shri Sudhakar Singh:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) the details of key findings of the Devolution Report 2015-16, particularly regarding the State of local democracy and devolution in the country, and the extent to which these findings influenced policy decisions;

(b) the time by which the Government proposes to release the next Devolution Report, and the details of progress made in its preparation;

(c) the details of studies or assessments have been undertaken by the Government since 2015-16 to evaluate the effectiveness of devolution alongwith the role of local governments in strengthening grassroots democracy; and

(d) the details of specific steps are being taken by the Government to improve the functioning and autonomy of local Governments in the country to ensure better delivery of governance and public services, State-wise particularly in Bihar?

### **Special Scheme to improve Economic Condition of Farmers in Hingoli**

†2064. Shri Aashtikar Patil Nagesh Bapurao:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has implemented special schemes to improve the economic condition of farmers and to increase agricultural productivity in Hingoli Lok Sabha constituency;

(b) if so, the details of the number of beneficiaries and amount disbursed under Pradhan Mantri Kisan Samman Nidhi Yojana, Pradhan Mantri Fasal Bima Yojana and Agricultural Infrastructure Fund in the last three years;

(c) whether the Government proposes to provide additional financial assistance or special

relief package for farmers affected by drought, unseasonal rains and water crisis in the region;

(d) if so, the present status of its implementation; and

(e) whether the Government proposes to launch any new initiatives for setting up and agricultural research centre, modernisation of mandis and expansion of irrigation facilities in Hingoli district?

### **Export of Edible Oil and Pulses**

†2065. Shri Chandra Prakash Joshi:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the quantum of edible oils and pulses imported during the last three years and the current year;

(b) the quantum of edible oils and pulses exported by the Government; and

(c) the other steps taken in this regard?

### **Releasing Pending Funds to West Bengal**

2066. Ms Sayani Ghosh:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the total amount of funds allocated and disbursed under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years, State and year-wise; and

(b) the total funds under MGNREGS withheld by the Government of various States during the last five years?

### **Assistance for Tobacco Farmers of Uttar Pradesh**

†2067. Shri Devesh Shakya:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government is running any special scheme to assist the farmers engaged in tobacco cultivation in Uttar Pradesh;

(b) if so, the details of such programmes, and the number of farmers benefitted by them;

(c) whether the Government has implemented any special scheme in the interest of farmers of the districts like Etah, Kasganj and Farrukhabad, where tobacco is cultivated on a large scale; and

(d) if so, the details of this scheme and the benefits accrue to the farmers therefrom?

### **Strengthening of Cooperative Societies**

2068. Smt. Bijuli Kalita Medhi:

Will the Minister of COOPERATION

be pleased to state:

(a) the details of steps taken to strengthen cooperative societies across rural and urban areas in the country; and

(b) whether there are any plans to introduce new schemes or policies to support digital transformation and modernization of cooperative societies?

### **Fair Justice under New Criminal Laws**

†2069. Shri Shankar Lalwani:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the provisions made in the new criminal law for fast track judicial procedure; and

(b) the reasons behind replacement of Indian Penal Code with Bhartiya Nyaya Sanhita?

### **Impact of Modernisation**

†2070. Shri Babu Singh Kushwaha:

Will the Minister of TEXTILES

be pleased to state:

(a) the manner in which the impact of modernisation improved the competitiveness of the Indian textile industry at the global level alongwith extent to which its contribution to the Indian economy has increased;

(b) the data available with the Government about the number of persons who have undergone training in the textile industry and their employment opportunities under the Integrated Skill Development Scheme;

(c) the status of the housing scheme for textile workers and the number of beneficiaries benefitted through this scheme; and

(d) the details of initiatives taken by the Government to provide educational facilities for weavers and the type of benefits the weavers are getting from these facilities?

New Delhi  
Wednesday, March 5, 2025/  
Phalgun 14, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

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